MOTION OF THANKS ON PRESIDENT'S ADDRESS - *contd.* *

SHRI SITARAM YECHURY (West Bengal): Thank you, Sir, for calling me to speak on the Motion of Thanks on hon. President's Address. But the fact is that today is the International Women's Day and this debate is continuing today. Therefore, at the outset, I would like to convey my and my party's complete solidarity with the women in our country and in the world, and with all the issues that they are agitating for. But, Sir, I would like to remind the Government that often they throw their tyranny of the majority in the other House and they are also going through the subterfuges of trying to .... *(Interruptions)* ....

MR. DEPUTY CHAIRMAN: You cannot criticize the other House. .... *(Interruptions)* ....

SHRI SITARAM YECHURY: I am sorry!

MR. DEPUTY CHAIRMAN: You can not criticize the other House. .... *(Interruptions)* ....

SHRI SITARAM YECHURY: No, I am criticizing them for using 'their tyranny', not of the other House.

MR. DEPUTY CHAIRMAN: Okay.

SHRI SITARAM YECHURY: I am only appealing to them. They try to manipulate and get .... *(Interruptions)* ....

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): People have brought this majority. .... *(Interruptions)* ....

SHRI SITARAM YECHURY: I am saying 'tyranny of your majority'. .... *(Interruptions)* .... I request hon. Ministers to please remember that they are Ministers. Use the dignity of the House; the country has elevated you here. .... *(Interruptions)* .... Therefore, Sir, without any further interruptions, I hope, what the point I am saying is that you are going to the extent of manipulating the constitutional right of declaring a Bill as a Money Bill so that our scrutiny in this House is avoided. The reason I am saying this is that after our House has passed the Bill relating to women's reservation, despite all their majority, why are they not getting the Women's Reservation Bill passed in the Lok Sabha? Today is International Women's Day. If this Government has any respect for that,

* Further discussion continued from 2nd March, 2016.

[Shri Sitaram Yechury]

immediately, it must take, in the agenda of the other House, a Bill passed by us pending before them. That should be passed by the other House. Otherwise, ail the promises, that they are making, are hollow, as far as the women of our country are concerned, and I would like them to bear this point in mind.

Sir, the second thing, in this context, is that today, we have raised this point a number of times. I myself have raised it. Today, there are over a crore women working as, what is called, the Scheme Workers, the Anganwadi Workers, the entire issue of your ICDS programme, the health programme and the issues of tackling malnutrition amongst our children. All these women, who are actually nurturing the future of our country, the future students, are not even treated as Government employees. They survive on stipends. They are nurturing our future. On the Women's Day, at least, take a pledge that you accept them as Government servants, give them the benefits so that their work can be improved, so that a better India is created. On these two issues, through you, Sir, I want the Government to, at least, consider and give us an assurance in the reply by the hon. Prime Minister that the Women's Reservation Bill will not be delayed any further and that the Scheme Workers will all be declared as Government servants with all the benefits that have been promised down the line for over a decade now.

Then, Sir, coming to the hon. President's Address, I think, there are very serious omissions in this Address, about which we have moved concrete amendments. We will take them up when the amendments come. But there is very deep regret that there is no mention in the hon. President's Address about the serious situation obtaining in the institutions of higher education in our country. There is no mention of what happened in the Hyderabad Central University. There is no mention of what has happened in the JNU. There is no mention of all the incidents that have occurred, whether it is IIT, Chennai, whether it has happened in the Film Institute in Pune and whether it is now happening in Allahabad University. The hon. President gave his Address some time ago and the Allahabad development came up subsequently, but, on all these matters, the Address is silent. So, I want to express my deepest regret that the hon. President of India has not mentioned any of these issues, which are today burning the country and dividing our people.

Sir, in this context, I would also like to refer to the sort of intolerance that is happening along with in these institutions of higher education. Regarding this rising intolerance and the use of nationalism, I must say, Sir, I am very deeply concerned that it

is chillingly reminiscent of how Hitler used nationalism in order to establish fascism in Europe in the 1930s. I am drawing that sort of a parallel. It is not alarmist any more. It is actually happening in our country that either you are with us, like George Bush once said very famously or infamously, that either you are with us or you are with them.

SHRI DIGVIJAYA SINGH (Madhya Pradesh): 'My way or the highway'.

SHRI SITARAM YECHURY: Sir, Shri Digvijaya Singh is right. He has added one more element to describe what I am trying to say, 'either my way or the highway', or saying that you are either with me or with them. And, who are 'them'? 'Them' means anti-national, not patriotic. That sort of a situation is being created in the country and the hon. President of India is totally oblivious of that in the entire speech. There is not even one reference to that. That is a very deep concern and an element for deepest regret that these issues have not been mentioned.

In the Process, what is happening to the rich syncretic evolution of the Indian civilization? The other day, we heard the hon. Home Minister speaking from here that all the sects that you will find in the minority religions in our country like Christianity or Islam, nowhere else in the world they co-exist like they co-exist in India. And, if you recollect, Sir, you were in the Chair then, and, I had to ask him, whether he is giving us a lesson in the history of India that was past and not talking about India today. When you have Members of Parliament and Ministers making such hate speeches, all that we asked the hon. Prime Minister was this. When he entered this House seeking blessings from the steps from where he was entering, he said, यह हमारे जनतंत्र का मन्दिर है। And, I said, "सर, अगर यह जनतंत्र का मन्दिर है, तो जो लोग इस तरीके से भाषण दे रहे हैं, हमारा कानून कहता है कि यह कानून का उल्लंघन है। उनको सज़ा होनी चाहिए।" हम माननीय प्रधान मंत्री जी से सिर्फ यही निवेदन कर रहे थे कि आप यह आश्वासन दीजिए कि आपकी सरकार में देश के कानून का पालन होगा।

Please assure this House that you will abide by the Indian law as it exists today in the statute book. No assurance has come so far, and, it is emboldening their own Members to continue to raise all these divisive issues, which are dividing our society, and, that is why, Sir, today, this all fits only into one objective, as far as I can understand, and, that objective is to metamorphose or to change the secular, democratic character of the Indian Republic and this Constitution, and, to replace that with what their vision is, or, with what they call as the vision or the understanding of the RSS, which is the Hindu Rashtra. *, fascistic Hindu Rashtra is what they want this country to be transformed into. And, all

*Expunged as ordered by the Chair.

[Shri Sitaram Yechury]

these are jigsaw puzzles, whether it is Hyderabad Central University, whether it is JNU, whether what is happening in Allahabad University today, fit into that jigsaw puzzle of the larger objective of metamorphosing the character of our Republic. I sincerely regret that with all these issues being there, there is actually no mention of it in the hon. President's Address. But at the same time, the hon. President outlined a philosophy of what he calls 'his' Government. And, that philosophy has been compressed in para 3 of his Address into three slogans, namely

'गरीबों की उन्नति', 'किसानों की समृद्धि' और 'युवाओं को रोज़गार'।

In order to achieve this, they have quoted Mahatma Gandhi in para 4. It says, "Poverty is the worst form of violence." And, then, they quote Dr. Ambedkar, "Political democracy can not last unless there lies at the base of it a social democracy." It is in para 10 of the hon. President's Speech. Then, he talks about how we observed the 125th Birth Anniversary of Dr. Ambedkar, the declaration of the Constitution Day, etc., etc. That is the very Constitution you want to replace, that is the very character of what Dr. Ambedkar as the Chairman of the Drafting Committee gave us in this Constitution; that is what you want to replace, yet, you quote from them. Then, you go on to say how you want to preserve the legacy of Dr. Ambedkar and Panchtheerthas etc., etc., it is what the hon. President Address says. But this does not jell with what is happening in our country today at the ground level. That is why, today, when you talk of all these quotations, we need to understand the actual reality that is happening in our country. Apart from all this communal polarization in reference to metamorphose the character of Indian Republic, what is the real quality of life of our people today, Sir? This Address has twenty-six paras on the state of our economy and how to improve it. Seventeen of these paragraphs are devoted to improving the economic infrastructure in our country. But there is an omission — not much of a reference to the social infrastructure. But that, be there as it may, I will come to that subsequently if you permit me, if you have the time. But of these twenty-six paragraphs, I think, the only way I can characterize all the proposals that were made in all these twenty-six paragraphs is what is now gaining popularity in the country that it is not economics but is *jumla*-nomics. *Jumla*-nomics is exactly what this Government. .... *(Interruptions)* ....

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): I am not able to follow what is *jumla*-nomics.

SHRI SITARAM YECHURY: *Jumlas* are the election promises that are not to be

kept. And the entire economic philosophy in the speech, Sir, is what I can characterize as *jumla*-nomics. The reason I am saying it, I will just elaborate a little so that it is understood. The thrust of the philosophy that is given both in the hon. President's Address and the Budget — the Budget will be discussed separately; therefore, I am not going into those details — is that there is a slowdown of the global economy. That slowdown of the global economy is affecting us in India and, therefore, we must understand that and re-orient our economy in order to overcome the impact of the global slowdown. Fine! There is a global slowdown, there is a global capitalism. Global capitalism is unable, in my opinion, and it will not be able, to come out of its crisis. It will be only by increasing the exploitation of the people all over the world but in our country, if this is your understanding, then what should be the result, Sir? What should be the consequence that should follow? That if the global economy is slowing down, the global market is slowing down, our thrust in India should be to expand our domestic market. Instead, what the Budget proposals and what the speech contains is the exact opposite. Instead of expanding our domestic market, instead of giving more purchasing power in the hands of the people, these proposals today amount to further contracting the purchasing power of the vast mass of our people, therefore, impoverishing them more at the expense of allowing foreign and domestic big capital to make greater profits. Now, why I say this is because this Budget has decreased the quantum to be collected through the direct taxes. Decreased! And it has increased by over ₹ 20,000 crores, what is being collected through indirect taxes. What are these 'Indirect taxes', Sir? Eventually, that will reflect itself in the rise in prices and economic burden on the people over and above all the price rise that is happening now, and that will mean people's disposable income will contract further. So, instead of expanding people's purchasing power, you are contracting it. There is no lack of resources in our country. You are today talking in terms of saying that we have given so much allocation for agriculture. But, at the same time, fiscal management was a great thing saying that this Budget has achieved. How did you achieve that fiscal management? Your international price of oil fell from about 110+ dollars per barrel to less than 30 dollars a barrel. This should have gone to you and me, to the people of our country, in terms of lowering the prices of petroleum products. - Instead, where has it gone? Into the Government's kitty through which this fiscal management was undertaken. They earn ₹54,000 crores by depriving the people of that benefit which should have gone to them justifiably. That is their fiscal management. But, that apart, what have they done in this Budget, Sir? What have they done in this Budget, which has been put away in a corner hoping that people will not see that, is, they have given tax concessions, somewhere tucked away in the revenue expenditure, page 66, if you want to look at it. Tucked away there the figures are given

[Shri Sitaram Yechury]

that you have given a total tax concession, what you should have collected to the tune of ₹ 6,11,000 crores. This is the amount of tax incentives that are being given. Even if you minus the personal income tax saying that it will go to a large number of salaried classes, then the total amount that is actually forgone comes to some five lakh odd crore rupees. How much was it minus personal income tax last year? It was four lakh odd crore rupees. The tax incentives are being increased and the Governmental revenue is decreasing accordingly. If you would have actually collected this tax, you could actually give three times more the number of programmes than you have today to generate rural employment. But that has been given up for increasing the number of dollar billionaires in our country. According to the latest Hurun Report, there are 111 dollar billionaires in our country. In the whole world, 99 dollar billionaires have been added to the list of dollar billionaires. Out of these 99, 27 are from India. The combined wealth of these 111 dollar billionaires rose by 62 billion dollars in the last one year. So, somebody is getting their *"achche din:"* Somebody is benefiting out of *"achche din"* slogan. One hundred and eleven people have added 62 billion dollars in the last one year to have a total asset value of 308 billion US dollars which is close to between half and three-fourths of our entire GDP. That is the wealth accumulation in one corner. And in the other corner, if you had collected this tax forgone, a 30 per cent tax that is what your standard rate is, you would have got, Sir, by now more than 18 billion dollars or ₹1,22,744 crore which is enough to expand the rural employment programme by more than three fold in a year of this sort of crisis we have in the country. The net result that you are having, apart from dividing the country on the basis of pseudo nationalism that they are pursuing, is the creation of two Indias that is expanding at a much faster pace.

Now comes a very, very dangerous thing that I have suddenly come across. You are expanding avenues for the rich to become richer and the poor to become poorer. You are saying that you have resource crunch because of which you cannot expand the programmes to give a normal healthy life to all our people. While you are doing that, who is gaining through the tax concessions? The Indian big business and the corporate houses. What is it that this Government has promised to the foreign capital? I am reading from the US Chamber of Commerce's Global Intellectual Property Centre, 2016, Special 301, submission.

Sir, since you come from Kerala, you read Malayalam papers. Yesterday, in your largely circulated daily, *Malayala Manorama,* this news has appeared. This has also appeared in another national daily, *The Indian Express.* But I am quoting from the authentic papers.

MR. DEPUTY CHAIRMAN: I saw it.

SHRI SITARAM YECHURY: You have seen that. Very good. What does it say, Sir? I am talking about the official paper. I am quoting it. "While the Government of India has privately reassured the Industry that it would not use Compulsory Licences for commercial purposes.."

श्री राजीव शुक्ल (महाराष्ट्र): यहाँ सीनियर स्पीकर बोल रहे हैं, पी. एम. ओ. से कोई मिनिस्टर हों, जो नोट कर लें, क्योंकि पी0एम0ओ0 को रिप्लाई करना है। कोई है ही नहीं, कोई नोट्स ही नहीं ले रहा। ...**(व्यवधान)**...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख़्तार अब्बास नक़वी): ले रहे हैं। ...**(व्यवधान)**...

श्री राजीव शुक्लः पी.एम.ओ. से कोई मिनिस्टर होना चाहिए। ...**(व्यवधान)**...

श्री मुख़्तार अब्बास नक़वीः नोट ले रहे हैं। ...**(व्यवधान)**...

श्री राजीव शुक्लः नक़वी साहब, आप अकेले कितना काम करेंगे? ...**(व्यवधान)**...

श्री मुख़्तार अब्बास नक़वीः सर, हम यहां नोट ले रहे हैं और वहां भी नोट लिया जा रहा है, क्योंकि यह live चल रहा है। ...**(व्यवधान)**... चूंकि यह live आ रहा है, इसलिए इस पर नोट लिया जा रहा है। आपको चिंता करने की जरूरत नहीं है, हम नोट ले रहे हैं। ...**(व्यवधान)**...

श्री उपसभापतिः शुक्ल जी, ...**(व्यवधान)**...

श्री राजीव शुक्लः सीताराम येचुरी जी बहुत important leader हैं। ...**(व्यवधान)**...

श्री मुख़्तार अब्बास नक़वीः हमें भी मालूम है कि येचुरी जी बहुत important leader हैं। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Shuklaji, Cabinet Ministers are here.

श्री मुख़्तार अब्बास नक़वीः इसीलिए हम उनको टोक नहीं रहे हैं। उन्होंने कई पेपर्स ऐसे दिखाए हैं, जिनको हम authenticate करने के लिए कह सकते हैं, लेकिन हम टोक नहीं रहे हैं, क्योंकि हम चाहते हैं ...**(व्यवधान)**...

श्री सीताराम येचुरीः सर, मैं authenticate कर रहा हूं। ये लीजिए, मैं ये सारे पेपर्स authenticate करके दे रहा हूं। ...**(व्यवधान)**... अब authenticated का भूत मत चढ़ाइए। ये सब पेपर्स authenticated हैं। ...**(व्यवधान)**...

सर, राजीव शुक्ल साहब का जो सवाल था, जिसको मैंने yield किया, उसका जवाब यही है कि हम जो भी बोल रहे हैं, उसका जवाब आपको नहीं मिलेगा, इसलिए ये इसको सुन कर नोट करने का भी काम क्यों करें? ये उतनी मेहनत क्यों करें? आपने कभी देखा कि ऐसी चीज़ों का आपको जवाब मिला हो?

एक माननीय सदस्यः नहीं।

श्री सीताराम येचुरीः इसलिए हम कह रहे हैं कि यह जुमलानॉमिक्स है, यह economics नहीं है। Sir, in order to bolster that point, I am telling you once again. This is from the US-India Business Council. सर, मैं ये सब साइन करके authenticate करके दे रहा हूं। This is the US-India Business Council and that gives you the entire thing of what is the business cooperation between the two. What do they say, Sir? I quote, "The Government of India has privately assured it would not use compulsory licences for commercial purposes."

MR. DEPUTY CHAIRMAN: Is it true?

SHRI SITARAM YECHURY: That is what these documents say.

MR. DEPUTY CHAIRMAN: I read it.

SHRI SITARAM YECHURY: I am sure you are also as concerned. I only thought that the Government would be. Like my friend, Shri Rajeev Shukla, said, I hope that they take note of it if not anything else. I will give them the documents. Now, what is this private assurance to foreign capital that you can come and *loot* India, make your profits? Indian corporates are given tax incentives to the tune of over ₹ 6,00,000 crore, increased from over ₹ 5,00,000 crore last year. Then, you say, global economy is slowing down and we need to grow on the basis of our domestic strength. But, instead of doing that, instead of using the money which you should have collected, you are subsidizing. Tax incentives are nothing but subsidies. You are subsidizing the rich, the corporates and the foreign capital by these actions. So, that is making India more of a surrogate economy to global capitalism where they themselves say that global economy is slowing down. So, what is the direction which the hon. President has given us? I told you about tax incentives. What is the amount of NPAs with your banks, mostly nationalised banks? The latest figure is ₹ 5,62,000 crore. Then there is tax incentive of ₹ 6,11,000 crore, that is, tax foregone. An amount of ₹ 5,62,000 crore is NPAs or loans that won't be returned. Then, you use that as an excuse saying that the Indian nationalised banks must restructure themselves, thereby paving the way for global banking industry to enter the Indian market. And that is going along with privatisation. Privatisation is now happening all across the board. That licensing has now been given. You are taxing Employees' Provident Fund. Today I believe it has been rolled back. I don't know whether it has been rolled back or not. But, what is this maximum governance and minimum Government? You make a proposal. Four different interpretations come from four different sources in the Finance Ministry. Then, finally, it is rolled back. You will tax the hard earned savings of the employees, your working people. In the health sector, what have you said? You fall ill, I will promote

insurance companies. It has nothing to do with public health, nothing to provide Indian people with public health. But again paving the way for foreign companies to enter. In the retail sector what you have said for agri business, for storage, we will allow the big retail chains to come to India; and all the commitments that were given on the issue of no FDI in your retail trade, all that is thrown to the wind with the proposals that have been made here.

Therefore, I would like to emphasise on this jumlanomics that is going on here, which unfortunately the hon. President has also said in his Address. I can understand hon. President's predicament, according to our Constitution, he can't change a comma or a full stop of the text that has been approved by the Union Cabinet. That Union Cabinet has proposals whereby the Indian wealth is put at the altar of profit maximisation of foreign companies and of Indian big business. Incentives are given to the tune of ₹ 6,11,000 crores, subsidies for the rich, subsidies for the poor are continuously being cut and restricted saying that they should be targeted. They should only go to those who deserve. Now the Bill that has been declared as a money Bill, it may come for our opinion and figurative speeches but which will have no consequence — is the one legalising the Adhaar. As far as the Aadhar is concerned, the Leader of the House is not here. I have here a print out of what an article that has been posted on the BJP's website in 2013. The then Leader of the Opposition, currently the Leader of the House and the Finance Minister, said "Aadhar can mess up life of the people." Here he says, with the Aadhaar card, with all the information that will be there in terms of the biometrics everything of a person's background can be accessed by anybody, by private agencies. We do not know where that information is going to go". It is not me who is opposing it. It is the BJP which is officially opposing it. Mr. Minister, do you want authentication of it? It is there on your website. I took a print of it from BJP website. This is what the then Leader of the Opposition in Rajya Sabha said. Now, he is the Finance Minister and the Leader of the House doing exactly the opposite. This is a very serious matter, and that linkage of any subsidy delivery with the Aadhar card has large amount of problems, and I can with pleasure agree with these views of the Leader of the House, and I hope, as the Finance Minister now, he will only implement what he has written about the dangers here and that he should not do it.

MR. DEPUTY CHAIRMAN: He was not the Leader of the House, he was the Leader of the Opposition.

SHRI SITARAM YECHURY: Today he is the Leader of the House.

MR. DEPUTY CHAIRMAN: What you are quoting is old one, not today's.

SHRI SITARAM YECHURY: The then Leader of the Opposition. Today he is the Leader of the House and the Finance Minister. He just has to abide by what he himself had written; and stop implementation of this, and try to allow the Bill to be passed by declaring it as a money Bill. .... *(Interruptions)* .... I have already suggested to you once, please have that board put up right behind so that I can see. Then, you start ringing the bell. What can I do?

MR. CHAIRMAN: Why do you provoke me to do that?

SHRI SITARAM YECHURY: There is a pain in my neck looking that direction and this direction.

MR. CHAIRMAN: You look at me.

SHRI SITARAM YECHURY: I am coming to my final point. Sir, essentially the President's Address is a camouflage to assert that there are two principal objectives of this Government. One objective, as I have already said, is to metamorphose the Indian Republic, its character from being the secular, democratic Republic which Dr. Baba Saheb Ambedkar had drafted in this Central Hall. All of us have adopted and said, 'we the people'.

In this Central Hall, we had adopted that and said, 'we, the people'. Instead of that 'we, the people' and a secular democracy, they want to replace it with their version of a *Hindu Rashtra.* Secondly, the economic policy that they are following is a policy that would only enrich the rich, widening the gulf between the two Indias that are currently there in our country and, at the same time, fattening the profits of international capitalists. Now, this is the dual thrust of this Government. And, in doing this, references were made; in talking about nationalism, various charges have come, which have already been established and proved to be wrong, outside of the House, and so, I am not referring to them here. All this campaign and calumny continues. I have given a motion of privilege, which I hope, the hon. Chairman is examining. But, I would like to say that on the floor of the House, absolutely untrue assertions were made that I had said something to inflame the passions of the Hindus in our country by saying something about Goddess Durga, which is totally wrong. I have given you the record of the entire proceedings of the House. So, that is the signal, and all of us would be targeted on that point at one time or the other. That is the signal for the troll-machine of theirs to start working and give threatening calls, intimidation, etc. Can we allow that, Sir? Is this nationalism, to say, 'either you are with us or you are enemies of our country'? That is the sort of India that they are proceeding to create. That is why I want to express my deep apprehension of what is happening.

Nowadays, it is being said that hon. President said this, the hon. Prime Minister said this...

I am concluding; I am wrapping it up, Sir.

So, they are quoted as saying *'satyam shivam sundaram'.* We all say, *'satyam shivam sundaram',* but what is that *satyam*? That will have to be established. I hope the Chair would also take proper cognizance of establishing that satya. But, when the Prime Minister and the hon. President quote *satyam shivam sundaram,* it has got three Ss in it - *satyam shivam sundaram*. The secret police of Hitler, through which terror was spread, had two 'Ss'. It was called the 'Ss'. Now, the Prime Minister is going one step ahead. This Government is actually becoming more efficient. They are even bettering Hitler; instead of two 'Ss', they have three 'Ss'. That is the sort of a society they are wanting to create today. That will be resisted. I am sorry, we shall resist it, and it would be resisted both inside and outside the Parliament. That is the only way in which any patriotic Indian today can save his motherland and preserve its rich syncretic civilizational culture — by opposing this sort of a metamorphosis that they are attempting to carry out for our Republic.

Finally, Sir, I am not talking about the other House, but there the hon. Prime Minister made a reference to some story about Stalin and Khruschev. Permit me, Sir, before concluding, I would just relate another story. Sir, like it or not, this Chair on which you are sitting was the Chair from which Sarvepalli Radhakrishnan read the obituary for Stalin in this House. Stalin, probably, is the only foreign leader for which the Parliament adjourned as a mark of tribute. So, don't treat them in this cavalier manner. Whatever has happened in history is a different issue. Now, he narrated the story of Stalin and Khruschev. There is another story between Khruschev and Chou En-Lai, which I would like to narrate.

You will also, I am sure, enjoy it. You see, after the de-Stalinization that took place and all that so-called exposures that were made and things like that, the Chinese party did not agree. There were big meetings and discussions; a big polemics between the Chinese Communist Party and the Soviet Union Communist Party and during the course of these discussions, there was a point where no agreement could be formed. So, at that stage, Khrushchev tells Chou En-Lai, saying that, "Look here Chou En-Lai, you and I cannot agree because I come from a working class background and you come from a feudal, aristocrat background. There is a class difference between the two of us. So, therefore, you will not understand what I am saying." I want the Government and the hon. Prime Minister to pay heed to the reply. And, Sir, what did Chou En-Lai tells Khrushchev? He

[Shri Sitaram Yechury]

said, "Khrushchev, you are right, we were born in different classes but there is one thing common between you and me." Then, Khrushchev said, "What is common between you and me?" He said, "What is common between you and me is that both of us have betrayed our classes." So, I hope they understand this. So, do not give us this. So, please realize the betrayal that you are doing of all the promises that you gave to this country. ...*(Time Bell rings)*... I am so accustomed not to end, till you ring the bell. Therefore, Sir, let me just sum it up. What we are saying is this Address is actually a very, very dangerous course for what will be the future of my India, our India and this Republic. There is total silence on the issues that are dividing our people and dividing them through violence and strife through the spread of hate and poison and that is completely ignored in this Address. And, then, the economic philosophy that is outlined in this Address is an economic philosophy that is against the interest of our people. It is against the objective of creating a better India today when we have the resources which are being squandered away by subsidies to the rich and avenues for plunder to foreign capital and at this rate, not alone that the divide between the rich and the poor is widening in our country, two India's are becoming wider, but that in itself, Sir, — I will just end with one point — has a danger. Remember you have quoted Dr. Ambedkar. When he presented the draft, in one of his concluding paragraphs, he says, "Through this Constitution we are creating a political structure where one person has one vote, one vote has one value." Value of the vote is equal. But then he says, "As long as we do not create a society where one person has one value, this entire political structure that we so laboriously built up will be thrown as under" That is where these policies are leading this country. That is the danger. If you want to remember Dr. Ambedkar, remember his warning and that warning we had to heed.

MR. DEPUTY CHAIRMAN: Okay, thank you.

SHRI SITARAM YECHURY: And, therefore, Sir, I once again, finally, through you, appeal to the Government. Nobody is taking notes, so at least the proceedings will be there. I hope when the reply comes, at least, there will be some reference to this. These are the essential points that I wanted to make. Thank you, Sir.

SHRI D. RAJA (Tamil Nadu): Mr. Deputy Chairman, Sir, I rise to speak on the President's Address, rather President's Addresses because the President has given three Addresses in a row. One Address was made to the Joint Session of Parliament, which we are discussing. The other Address, the President made in Kerala, Sir, in your State, where he asked for amendment to the Indian Penal Code.

MR. DEPUTY CHAIRMAN: You have to speak on the President' Address which he made here, not in Kerala.

SHRI D. RAJA: Sir, I am coming to that. The third Address he made in the Conference of Women Legislators. Sir, today is the International Women's Day. The President, in fact, talked about gender equality and women empowerment. He also talked about passing of the Women's Reservation Bill. Now I join the entire House in demanding this. If the Government has political will, let it pass the Bill in Lok Sabha. Sir, two woman Ministers are sitting here. I ask them to take it up with the Government. When Shri Nadda moved the Motion of Thanks on the President's Address, he talked about political will of the Government, and said that this Government has political will. If this Government has political will, I ask the Government: Are you prepared to get the Bill passed in Lok Sabha? I am asking this. Since you have talked about political will, show your political will to get the Women's Reservation Bill passed in Lok Sabha, ensuring 33 per cent reservation in Parliament and State Assemblies. Show your political will, if you have political will. Sir, there is no Planning Commission. Now there is the NITI Aayog. What is the NITI Aayog doing, I am not getting into it. But I am referring to it in the context of empowerment of Scheduled Castes and Scheduled Tribes. There is an issue of the Scheduled Caste Component Plan and the Tribal Sub-Plan, for which there is a demand for a Central legislation. I would ask the Government: Do you have political will? If you have political will, bring a legislation to guarantee the Tribal Sub-Plan and the Scheduled Caste Component Plan. I am challenging you. You talk about political will and say that this Government is strong, which is headed by Shri Modi, and that this Government has political will. Where is your political will? Show your political will. Having said that, I move to the second point. In Kerala, the President said that the Indian Penal Code requires amendment to meet the requirements of 21st Century. What was in the mind of the President, I am not getting into that. It is for the President. But what I understand is, the President, in fact, referred to use or abuse or misuse of sedition clause, Section 124A of the Indian Penal Code. In the very same House, in 2011, I moved a Private Members' Bill demanding the deletion of sedition clause from the Indian Penal Code. Now the time has come to show your political will. Take the President's advice into serious consideration. You officially move an amendment to delete the sedition clause from the Indian Penal Code. Otherwise, what is happening in the country? Sedition charges are slapped against Kanhaiya Kumar, JNU Students' Union President. What is the justification for that? What is this Government doing?

महंत शम्भुप्रसाद जी तुंदिया (गुजरात): राजा साहब, देशद्रोह ...**(व्यवधान)**... राजद्रोह में फर्क होता है ...**(व्यवधान)**...

SHRI D. RAJA: I know that. ...*(Interruptions)*... I am coming to what is nationalism and what is patriotism. ...*(Interruptions)*... I will argue with you. ...*(Interruptions)*... I will argue with you. What do you know about the nation? ...*(Interruptions)*... I am asking you. ...*(Interruptions)*... What do you know about the nation? ...*(Interruptions)*... Did you fight for the nation? ...*(Interruptions)*... Do not challenge me. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please sit down. ...*(Interruptions)*... Rajaji, please continue. Nothing else will go on record.

SHRI D. RAJA: Sir, now I am coming to the President's Address. The President's Address begins with Mahatma Gandhi, refers to Dr. Ambedkar and ends with Netaji. It ends with 'Jai Hind'. This 'Jai Hind' slogan was not given by your mentors of RSS. 'Jai Hind' was given by Netaji. He did not say 'Jai Hindu', he did not say 'Jai Muslim', he did not say 'Jai Christian'. ...*(Interruptions)*... He said 'Jai Hind'. ...*(Interruptions)*... I am coming to it ...*(Interruptions)*... You are trying to ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, please. ...*(Interruptions)*... No arguments ...*(Interruptions)*...Mr. Raja, address the Chair and don't address him.

SHRI D. RAJA: Sir, through you, I am addressing. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay, ...*(Interruptions)*... Address the Chair ....*(Interruptions)*...Please sit down. ...*(Interruptions)*... Okay. ...*(Interruptions)*...

SHRI D. RAJA: Sir, I am referring to the President's Address. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay; you address the Chair. .... *(Interruptions)* ....

SHRI D. RAJA: Sir, it has been printed 'Jai Hind'. This slogan was given to us by Netaji.

MR. DEPUTY CHAIRMAN: Yes. No problem. No doubt about it.

SHRI D. RAJA: Netaji did not say 'Jai Hindu', 'Jai Muslim' ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Yes, yes. Agree.

SHRI D. RAJA: He said 'Jai Hind'. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. You can respond later.

SHRI D. RAJA: So, it is better that that Government understands. Sir, what is happening today? If Mahatma Gandhi, Dr. Ambedkar and Netaji were alive today, they would be booked under sedition charges: they would be called 'anti-nationals'; that is the philosophy of this Government. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You address the Chair.

SHRI D. RAJA: That is why I am challenging this Government. What is this nationalism they talk about? When did nationalism emerge? I am asking them what is the 'nationalism' they talk about? I am accusing the Government. By their logic, Dr. Ambedkar, Mahatma Gandhi and Netaji would become anti-nationals. Sir, the RSS and Hindu Mahasabha never participated in the freedom struggle. ...*(Interruptions)*... I am coming to history. You referred to history. Your Leader of the House refers to history all the time. He challenges the Communists. I am challenging the Government. The RSS and Hindu Mahasabha never participated in the Freedom Struggle which is the source of nationalism, and the scope is raw, tolerant and all - encompassing. ...*(Interruptions)*... I am addressing you, Sir. Such constructive, creative nationalism. ...*(Interruptions)*... I am challenging ...*(Interruptions)*... I am not yielding. ...*(Interruptions)*... Such constructive and creative nationalism of India is now being demolished by this Government. Otherwise, let the Government explain how they justify those who celebrate Nathuram Godse ...*(Interruptions)*... That is the justification ...*(Interruptions)*... Why Mahatma Gandhi was killed? ...*(Interruptions)*... I am a Communist ...*(Interruptions)*... When I was a school boy of 10th class, in 1965, the India-Pakistan War broke. There was a huge rally by students and I was asked to represent the Boys' High School. I spoke in defense of my country. I was a school boy. When I went to college, I spoke in support of the Vietnam. The people of Vietnam were fighting against American imperialism. I demonstrated my internationalism. I am a nationalist. I am an internationalist, I am a Communist. I am proud of being a Communist. And the Leader of the House and others claim as to what the Communist did in 1942. Before they ask the Communists, let them tell us what they were doing. Let us go through the records of the British Raj and see what they did. The maximum number of people arrested by the British Raj were the Communists. Go through the history. The maximum number of people arrested, during 1942 and thereafter, were all communists. How many conspiracy cases we had seen? I am telling this to the Chair and, through the Chair, I tell the whole nation, we confronted any number of conspiracy cases, sedition charges, under the British Rule, and we will confront those charges under

[Shri D. Raja]
the BJP rule. And we saw the British Raj thrown out, and we will see this Raj also taught a proper lesson and thrown out. What do they think? Is it their country alone? It is our country as well.

MR. DEPUTY CHAIRMAN: Mr. Raja, address the Chair.

SHRI D. RAJA: Sir, I am also a son of Mother India. I am a son of an agricultural worker. My biological mother is a landless agricultual worker who sweat and toiled for this nation. Now I stand for the mothers of my country. Is Rohith's mother not a mother of India? Is Kanhaiya's mother, who is an Anganwadi worker, not a mother of India? Are the adivasi women, who live along with nature, in Chhatisgarh, Jharkhand, Odisha, etc., not mothers of India? I am asking them. Are Dalit mothers not mothers of India? Are the employees, the workers, not mothers of India? In the name of Mother India, I am asking whether India should remain as a Democratic Republic or whether India should become a Fascist Raj. That is the issue we are facing. Sir, I would like to quote what Dr. Ambedkar said. Everybody takes the name of Dr. Ambedkar because everybody wants to appropriate Dr. Ambedkar, as though they know Dr. Ambedkar very well and worked with him. We had the relationship with Dr. Ambedkar. We worked with Dr. Ambedkar to strengthen the Constitution. That is where Dr. Ambedkar said, "Whatever I have said, in the Directive Principles of State Policy, is nothing but socialism" This was said by Dr. Ambedkar in a reply to Mr. Shah in the Constituent Assembly. Sir, now, what is happening? Anybody, who questions the Government, becomes an anti-national. Anybody, who challenges the policies of the Government, becomes an anti-national. Sir, Shri Amartya Sen said, "An Indian is an argumentative Indian." I felt proud when Shri Amartya Sen called an Indian as an argumentative Indian.

MR. DEPUTY CHAIRMAN: That is our long history.

SHRI D. RAJA: Now, the Government wants to make every argumentative Indian as a seditious Indian. Sir, don't argue with them. Otherwise, they will call you 'a seditious Indian'. They will call everybody as seditious Indians. This is what we should understand. Sir, what we confront in India is whether India should remain as a Democratic Republic or India should become a Theocratic, Fascist Raj. We have to decide that. Parliament should take a stand on this. The country has to take a stand on this.

MR. DEPUTY CHAIRMAN: The country has already taken a stand on that. Then, why do you worry?

3.00 P.M.

SHRI D. RAJA: And, Sir, the President's Address does not talk about that. Sir, there is an attempt to subvert the Constitution, the Constitutional rules. I am asking them, if they have the constitutional morality, then, let them discuss and debate it. We are prepared. My Comrade, Shri Sitaram Yechury, used to say, "It is some kind of an insurrection against the Constitution." I am saying, it is subversion within the system. Therefore, they want to subvert the Constitution. They want to subvert the Democratic Republican character of our Constitution. This cannot be allowed and should not be allowed.

Coming to the economy, I am telling you, Sir, the whole economy has taken the right-wing shape and economy has been handed over to corporate houses, big business houses and international finance capitalists. What is the meaning of 'Make in India', 'Start Up India', Ease of Doing Business', etc.? What are these slogans? What do they mean by them? Sir, they have declared their determination and commitment to corporate capitalism and international financial capitalists. So, at the superstructure level, they are targeting all Universities. It is not the IIT, Chennai or JNU or the Hyderabad University alone. They are targeting all the Universities. Why are they targeting the young people? These young people of the day are the future of the country, and they want to suppress their ideas. Sir, with a great agony, I quote what Romila Thapar said when she addressed the students.

She said, "Silencing JNU means silencing the nation." Romila Thapar can be called 'Mother India', Sir, and let us understand her pain, her agony. "Silencing JNU is silencing the nation". Shall we silence the nation? Sir, 120 crore people is the strength of my country, your country, our country. How can we suppress their voice? Why is the economy in bad shape? Can they answer me? Now, at the other level, they want to create conditions for a fascistic rule? Can we agree to this? Sir, they talked about foreign policy. I am giving an example. My Comrade has quoted how some private assurance was given. I am saying, the American Ambassador has said this, the US Secretary of Defense; Ashton Carter is scheduled to visit India in April to sign the landmark fundamental agreements. This is what the Ambassador says. What are these landmark fundamental agreements? I want to know that. Earlier, when Gulf War was going on, there was a demand from US, there was a pressure from US that our ports must be used for their refueling and Chennai was one of their recourse. We did not agree. Now, April is coming. You will sign the landmark agreements. What are these landmark agreements? What is your independent Foreign Policy? Are you not making this country subservient to American imperialistic power? Can we agree to this? I want the Prime Minister to explain or the Minister for External Affairs to explain. I am not getting into a relationship with other countries. What is our stand? Why has it changed?

[Shri D. Raja]

Now, as far as our relationship with Palestine or other countries is concerned, there is a change, but here, India is made as a subservient to American imperialistic power. Can we allow this, Sir? That is why I am having a lot of reservations. ...*(Time-bell rings)*... In fact, President represents the Government, but..

SHRI TARUN VIJAY (Uttarakhand): Sir, I have a point of order.

MR. DEPUTY CHAIRMAN: No, no; not now. Let it be over. He is going to conclude. After he concludes, you can speak. ...*(Interruptions)*...

SHRI D. RAJA: Sir, what is his point of order? ...*(Interruptions)*...

SHRI TARUN VIJAY: Sir, ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I am not allowing that. ...*(Interruptions)*... I am not allowing that. ...*(Interruptions)*...

SHRI D. RAJA: Sir, this cannot go. ...*(Interruptions)*... The Chair has to protect me. ...*(Interruptions)*...

SHRI SITARAM YECHURY: Sir, that has to be expunged. ...*(Interruptions)*... Sir, that cannot go on record. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please sit down. Shri Tarun Vijay, I have not allowed you. What is this? ...*(Interruptions)*... I have not allowed you, Shri Tarun Vijay. So, anything what he said is not on record.

SHRI TARUN VIJAY: *

MR. DEPUTY CHAIRMAN: I have not allowed him. So, it is not on record. ...*(Interruptions)*... Shri Raja, please conclude.

SHRI D. RAJA: Sir, I am concluding. ...*(Interruptions)*... We are proud of the history of the Communist movement in this country. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Shri Raja, you conclude your speech. I have not allowed Tarun Vijay. Therefore, whatever he spoke is not on record.

SHRI D. RAJA: Sir, finally, ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Your time is over. Kindly complete.

---

* Not recorded.

SHRI D. RAJA: Sir, I am concluding. Sir, the challenge before us is to save this country, to defend this country as a Democratic Republic, not to allow this country to be turned into a fascistic authoritative rule. That is my submission. Thank you.

MR. DEPUTY CHAIRMAN: Now intervention by the hon. Minister, Shri Naqvi.

श्री मुख्तार अब्बास नक़वीः सर, राष्ट्रपति जी के अभिभाषण पर जो चर्चा हो रही है, उस चर्चा में तमाम आदरणीय सम्मानित सदस्यों ने अपने विचार रखे। मैं केवल तीन चीज़ों पर अपनी बात कहूंगा और उसके बाद अपनी बात को खत्म करुंगा। राष्ट्रपति जी के अभिभाषण में जो पैरा 79 है, उसमें कहा गया है कि मेरी सरकार का उद्देश्य सबका विकास करना है, न केवल आर्थिक विकास करना, जो समाचार पत्रों में चर्चा का विषय रहता है, "सबका साथ" का लक्ष्य प्राप्त करने के लिए हमें सुनिश्चित करना होगा कि निर्धन और वंचित वर्ग के लोगों को वास्तव में सशक्त किया जा सके, ताकि वे भी अवसरों का लाभ उठा सकें और अपने रहन-सहन में सुधार कर सकें।

[**उपसभापति (श्री तिरुची शिवा)** *पीठासीन हुए]*

"सबका विकास" का अभिप्राय है कि समाज के पिछड़े वर्गों को समान महत्व देना, हमारे सभी देशवासियों की देश की प्रगति में वास्तविक भागीदारी करना और "सबका विकास" का अभिप्राय है कि हम प्रदूषण, यातायात और कचरे की समस्या का समाधान करें, जो शहरों में फैला हुआ है। अंत में, सब का विकास, सम्पूर्ण विश्व का विकास, इसके लिए हमें राष्ट्रों के वैश्विक समुदाय के जिम्मेदार सदस्य बनना होगा और आतंकवाद, जलवायु परिवतन और वित्तीय अस्थिरता जैसे बड़ी चुनौतियों का समाधान करने के लिए सम्पूर्ण मानवता की सहायता करनी होगी। यह राष्ट्रपति जी के अभिभाषण में बहुत स्पष्ट तरीके से कहा गया है।

SHRI SITARAM YECHURY: Sir, what is he doing?

SHRI MUKHTAR ABBAS NAQVI: I am not yielding.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Mr. Yechury, he is not yielding.

श्री मुख्तार अब्बास नक़वीः जिस समय हमारी सरकार बनी, हमारी सरकार के सामने जो चुनौतियां थीं, वे चुनौतियां पूरा देश जानता है। ...**(व्यवधान)**...

SHRI SITARAM YECHURY: But, Sir, what is he doing?

श्री मुख्तार अब्बास नक़वीः चुनौतियों में हमें एक ऐसी विरासत मिली थी, जो भ्रष्टाचार था, जो घोटाले हुए जो चारों तरफ से ...**(व्यवधान)**...

SHRI SITARAM YECHURY: What is the nature of this? Is it a sudden reply or is he intervening or is it scheduled intervention?

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): He is intervening. The Chair has permitted him. He is not yielding to you.

श्री मुख़्तार अब्बास नक़वीः उपसभाध्यक्ष महोदय, उस संकट से निपटने के लिए देश ने जिस तरह से जो जनादेश दिया, इस जनादेश के मिलने के बाद हमने जो सबसे बड़ा काम किया और सबसे पहला काम किया, वह था, दिल्ली के सत्ता के गलियारों से सत्ता के दलालों की नाकेबंदी और लूट लॉबी तालाबंदी। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Mr. Deputy Chairman has permitted him.

श्री मुख़्तार अब्बास नक़वीः और निश्चित तौर से जब नरेन्द्र मोदी जी की सरकार आई और उसने दिल्ली के सत्ता के गलियारे से सत्ता के दलालों की नाकेबंदी और लूट लॉबी में तालाबंदी की, तो कुछ ऐसी ताकतों को, जो ताकतें दिल्ली के सत्ता के गलियारे की परमानेंट मेम्बर बनी बैठी थीं, उनके अंदर हताशा और निराशा हुई, उनके अंदर एक तरह से एक ऐसा माहौल पैदा हुआ कि यह सरकार आ गई है और अगर यह सरकार रह गई हमारी तो दुकानें बंद हो जाएंगी। तो उन्होंने पूरे देश में एक ऐसा माहौल पैदा करने की कोशिश की कि कभी असहिष्णुता की बात होने लगी, तो कभी जवाहरलाल नेहरू यूनिवर्सिटी की घटना सामने आने लगी। मैं इन तमाम घटनाओं का जिक्र विस्तार से नहीं करूंगा, लेकिन मैं केवल इतना कहना चाहता हूं कि जिस समय 54 अफ्रीकी देशों के राष्ट्राध्यक्ष भारत में थे, इण्डो-अफ्रीका सम्मिट चल रही थी, उस समय अवार्ड वापसी अभियान चल रहा था, उस समय असहिष्णुता के नाम पर वहां हाहाकार मचा हुआ था। मोहनजोदड़ो और हड़प्पा की खुदाई से निकाल-निकाल कर अवार्ड दिखाए जा रहे थे कि सन् 1920 में हमको यह अवार्ड अंग्रेज़ों ने दिए थे, अब हम वह वापस करेंगे जो अवार्ड नरेन्द्र मोदी सरकार ने नहीं दिया और वे कह रहे थे कि हम इनको वापस करने जा रहे हैं। 54 विदेशी राष्ट्राध्यक्ष जब यहां पर मौजूद थे और देश के नौजवानों के, देश के गरीबों के, देश के कमजोर तबकों के, देश के दलितों के, देश के अल्पसंख्यकों के सशक्तिकरण और विकास से संबंधित तमाम चर्चाएं हो रही थीं, उस समय अवार्ड वापसी अभियान, असहिष्णुता का अभियान चल रहा था और पूरे समय जिन तीन दिनों तक यह इण्डो-अफ्रीका सम्मिट चल रही थी, तब मैं उसमें एक अफ्रीकन कंट्री के राष्ट्राध्यक्ष को रिसीव करने गया और उसके बाद उनको सीऑफ करने गया। एयरपोर्ट पर जब मैं उसको सी-ऑफ करने गया तो उन्होंने कहा कि बहुत अच्छी सम्मिट हुई और बहुत दिनों बाद इतनी अच्छी सम्मिट हुई और इतने राष्ट्राध्यक्ष एक साथ जुटे... जिसमें कई महत्वपूर्ण मुद्दे थे, जिनमें आर्थिक, सामाजिक तथा कई और महत्वपूर्ण मुद्दे थे, जिन पर हम लोगों ने खुल कर चर्चा की, लेकिन उन्होंने साथ में यह भी कहा कि हमें तो लगता था कि इस दौरान आपके यहां टेलीविजन चैनल्स और अख़बारों में, जब 54 विदेशी राष्ट्राध्यक्ष जिस देश में हो, तो कम से कम उसकी चर्चा होगी। वहां पर आर्थिक मुद्दे पर जो चर्चा हो रही है, जलवायु परिवर्तन के मुद्दे पर जो चर्चा हो रही है, सामाजिक मुद्दे पर जो चर्चा हो रही है, उसके बारे में जिक्र आएगा। लेकिन हम तो देख रहे हैं कि यहां अख़बारों में यह आ रहा है कि कुछ लोग अवार्ड वापस कर रहे हैं, तो कुछ लोग कह रहे हैं कि intolerence है। इस पर मैं उनको क्या जवाब देता? मैं किसी विदेशी राष्ट्राध्यक्ष के सामने यह नहीं कह सकता था कि मेरे देश में कुछ ऐसी सामंती मानसिकता के लोग हैं, जिन्हें सत्ता का बदलाव और सत्ता का परिवर्तन हज़म नहीं हो रहा है। ...**(व्यवधान)**...

श्री तपन कुमार सेन (पश्चिम बंगाल): दादरी में किसी को पीट कर मार डाला गया ...(व्यवधान)...

श्री मुख्तार अब्बास नक़वी: कुछ लोग यह सोचते हैं कि सत्ता सिर्फ उन्हीं के पास रहे। ...(व्यवधान)...

श्री जावेद अली खान (उत्तर प्रदेश): माननीय मंत्री जी ...(व्यवधान)...

†[جناب جاوید علی خان : مانئے منتری جی ...(مداخلت)...]

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please sit down. ...*(Interruptions)*... Please. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी: सर, उसके अलावा अभी मुम्बई में "मेक इन इंडिया" कार्यक्रम हो रहा था। ...(व्यवधान)...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please. ...*(Interruptions)*...

श्री जावेद अली खान: सर, मुझे एक मिनट बोलने दिया जाए। ...(व्यवधान)...

†[جناب جاوید علی خان : سر مجھے، ایک منٹ بولنے دیا جائے ...(مداخلت)...]

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please. ...*(Interruptions)*... Please, Mr. Khan. ...*(Interruptions)*... Please. He is not yielding. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*... Please sit down, Mr. Khan. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी: सर, मुम्बई में "मेक इन इंडिया" कार्यक्रम हो रहा था। वहां पर कई महत्वपूर्ण प्रतिनिधि आए हुए थे। मुम्बई में जो "मेक इन इंडिया" कार्यक्रम था, वह कोई हमारी सरकार का "मेक इन इंडिया" नहीं था, बल्कि वह इस देश के गरीबों, इस देश के कमजोर तबकों, इस देश के नौजवानों, इस देश के दलितों, इस देश के अल्पसंख्यकों तथा इस देश के आखिरी व्यक्ति तक विकास की रोशनी पहुंचाने और देश के लोगों के सशक्तिकरण के संकल्प के साथ हो रहा था। जब मुम्बई में "मेक इन इंडिया" कार्यक्रम हो रहा था, जिसमें देश-विदेश के तमाम लोग इकट्ठा हुए थे और इकट्ठा होकर सबका एक ही संकल्प था कि देश में मजबूती के साथ एक ऐसी व्यवस्था बननी चाहिए, जिससे आखिरी आदमी तक विकास की रोशनी पहुंच सके। हमने कभी नहीं कहा। हम तो हमेशा कहते हैं, "तू दरिया में तूफान क्या देखता है, खुदा-ए-निगेहबान क्या देखता है, तू हाकिम बना है, तो इंसाफ भी कर, तू हिन्दू-मुसलमान क्या देखता है"। हम तो 'सबका साथ, सबका विकास' की बात करते हैं। ...(व्यवधान)... उपसभाध्यक्ष जी, इसलिए मैंने राष्ट्रपति जी के अभिभाषण के उस हिस्से को पढ़ा, जिसमें उन्होंने कहा कि हम सामाजिक तरक्की की तरफ देश को ले जाना चाहते हैं। हम देश के आखिरी आदमी तक विकास की रोशनी पहुंचाना चाहते हैं। ...(व्यवधान)...

† Transliteration in Urdu Script.

SHRI SITARAM YECHURY: The only thing. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वीः सर, जब मुम्बई में "मेक इन इंडिया" कार्यक्रम चल रहा था, तो उस समय क्या हो रहा था? उस समय यह हो रहा था कि भारत की बरबादी तक जंग रहेगी जारी। यह मैं नहीं कह रहा हूं, बल्कि यह अख़बारों और टेलीविजन चैनल्स में चल रहा था। भारत की बरबादी तक जंग रहेगी जारी...। एक तरफ हमारी सरकार और नरेन्द्र मोदी जी "मेक इन इंडिया" की बात कर रहे थे, गांव, गरीब, किसान, झुग्गी-झोंपड़ी के इंसान तक विकास की रोशनी ले जाने की बात कर रहे थे और दूसरी तरफ ठीक उसी समय "भारत की बरबादी तक जंग रहेगी जारी', 'अफजल हम शर्मिन्दा हैं तेरा कातिल जिंदा है', 'भारत तेरे टुकड़े होंगे, इंशा अल्लाह, इंशा अल्लाह' चल रहा था। हम देश को बनाने की बात कर रहे हैं और आप देश को तोड़ने की बात कर रहे हैं। हम देश के आखिरी व्यक्ति तक विकास की रोशनी पहुंचाने की बात कर रहे हैं और आप देश को तोड़ने की बात कर रहे हैं। सवाल यहां पर यह है।

उपसभाध्यक्ष महोदय, मैंने जो शुरू में कहा कि कुछ ऐसी ताकतें हैं, जो दिल्ली की सत्ता पर परमानेंट अपना कब्जा चाहती हैं। उस तरह की सामंती मानसिकता के लोग, जो लोग लूट की लॉबी चलाते थे। कभी स्वर्गीय राजीव गांधी जी ने कहा था कि दिल्ली से इतना पैसा जाता है, लेकिन उसका दस परसेंट भी नहीं पहुंचता है। ...**(व्यवधान)**... सर, वह सच था और उसी चीज़ को रोका गया है, इसलिए उनमें बौखलाहट है, हताशा है, निराशा है।

सर, हमारे साथी लोग, सहयोगी लोग जो कुछ भी कह रहे हैं, यह ठीक है कि हमें राजनीति में एक-दूसरे के खिलाफ, एक-दूसरे के बारे में कहना चाहिए और कहने में कोई हर्ज़ नहीं है, लेकिन जमीन की हकीकत, जमीन की सच्चाई को अगर अनदेखा करके एक तरफा बातें होंगी कि यह सरकार आ गई, तो पूरे देश में असहिष्णुता का माहौल हो गया। उपसभाध्यक्ष महोदय, मैं बताना चाहता हूं कि 2005 में 779 कम्युनल राइट्स हुए, जिनमें लगभग 124 लोगों की हत्याएँ हुईं और लगभग 2,006 लोग बुरी तरह से जख्मी हुए। 2006 में 698 कम्युनल इंसिडेंट्स हुए, जिनमें 133 लोगों की हत्याएँ हुईं और 2,170 लोग बुरी तरह से जख्मी हुए। 2007 में 761 कम्युनल इंसिडेंट्स हुए, जिनमें 99 लोगों की हत्याएँ हुईं और 2,027 लोग इन्जर्ड हुए। 2008 में 943 कम्युनल इंसिडेंट्स हुए, जिनमें 167 लोगों की हत्याएँ हुईं और 2,354 लोग बुरी तरह से जख्मी हुए। 2009 में 836 कम्युनल इंसिडेंट्स हुए, जिनमें 145 लोगों की हत्याएँ हुईं। ...**(व्यवधान)**...

SHRI DIGVIJAYA SINGH : Sir, I want to draw the attention of the hon. Minister. ...*(Interruptions)*... He has quoted some figures. May I ask him... ...*(Interruptions)*... Sir, I have a point of order. ...*(Interruptions)*... Sir, I have a point of order.

श्री मुख्तार अब्बास नक़वीः सर, 2010 में 658 कम्युनल इंसिडेंट्स हुए और 111 लोगों की हत्या हुई। 2011 में 508 कम्युनल इंसिडेंट्स हुए, 91 लोगों की हत्या हुई और 1,899 लोग बुरी तरह से जख्मी हुए। सर, मैं यह बहुत लम्बी लिस्ट लाया हूं। मैं यह इसलिए कह रहा हूं कि एक के बाद एक हजारों बेगुनाहों की हत्या हुई है। दंगा होता है तो इंसान नहीं मरता, इंसानियत का कत्लेआम होता है। हम

इसको मानते हैं कि दंगा आपके समय में हो या हमारे समय में हो, इसका कोई जस्टिफिकेशन नहीं है, हम उसका कोई जस्टिफिकेशन नहीं दे सकते। लेकिन हाँ, जब 2004 में 129 बेगुनाह लोग मारे गए, जब 2005 में 124 बेगुनाह लोग मारे गए, जब 2006 में 131 बेगुनाह लोग मारे गए, जब 2007 में 99 बेगुनाह लोग मारे गए, जब 2009 में 125 बेगुनाह लोग मारे गए, तो मोहनजोदड़ो और हड़प्पा की खुदाई का जो अवार्ड लेकर घूम रहे थे, वे कहां थे? उनके अवार्ड्स कहां गए थे? वह असहिष्णुता का जो नाटकीय घटनाक्रम हो रहा था, तब वह कहां था? क्या उस समय असहिष्णुता नहीं थी जब इतने बेगुनाह लोग मारे जा रहे थे? जब इतने दंगे हुए, तो असहिष्णुता के नाम पर मोहनजोदड़ो और हड़प्पा की खुदाई से अवार्ड निकाले जा रहे थे। वे जो असहिष्णुता का काम कर रहे थे, असहिष्णुता की बात कर रहे थे, वे लोग कहां गए थे, किस जगह गायब हो गए थे, पता नहीं। ...**(व्यवधान)**...

DR. K. KESHAVA RAO (Andhra Pradesh): Sir, he is on a point of order. ...*(Interruptions)*... Sir, he is on a point of order. ...*(Interruptions)*...

SHRI DIGVIJYA SINGH: Sir, the hon. Minister is not yielding. ...*(Interruptions)*... May I request the hon. Minister to tell me one thing? ...*(Interruptions)*... Sir, may I draw the hon. Minister's attention... ...*(Interruptions)*... आप जो आँकड़े दे रहे हैं, वे किन राज्य सरकारों के आँकड़े हैं? ...**(व्यवधान)**...

श्री मुख्तार अब्बास नक़वीः सर, इसलिए हमारा केवल इतना कहना है कि इंसानी मूल्य और मानवीय सिद्धांत हमारी प्रतिबद्धता थी, प्रतिबद्धता है और प्रतिबद्धता रहेगी। वह कभी हम किसी दूसरे देश में जाकर ...**(व्यवधान)**... हमने कहा कि हमारे देश में एक अफ्रीकन कंट्री के राष्ट्राध्यक्ष आए थे, उन्होंने मुझसे कहा कि तुम्हारे देश में जो इतना बड़ा सम्मिट हो रहा है, उसकी चर्चा ही नहीं हो रही है। उनकी बात पर हमने कोई टिप्पणी ही नहीं की। अभी पाकिस्तान के अंदर एक पार्टी के नेता जाते हैं और कहते हैं कि मोदी जी को हटवा दो। ...**(व्यवधान)**...

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Are you yielding to him?

SHRI MUKHTAR ABBAS NAQVI: No, Sir, I am not yielding. मोदी जी को हटाने में अगर पाकिस्तान हमको मदद करे तो देश का बड़ा भला हो जाएगा। ...**(व्यवधान)**...

SHRI DIGVIJAYA SINGH: In which States those communal riots took place? ...*(Interruptions)*... Most of these communal riots took place in the BJP-ruled States. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वीः सर, एक बहुत अच्छा शेर है। कुछ अच्छे शेर भी सुन लिया कीजिए। ...**(व्यवधान)**...

श्री दिग्विजय सिंहः मोदी जी को सुनाइए। ...**(व्यवधान)**...

श्री मुख़्तार अब्बास नक़वीः कभी मीठी-मीठी बात भी कर लिया कीजिए। कड़वी बात तो होती रहती हैं, कुछ मीठी-मीठी बात भी हो जाए। दौर है संगआज़माई का... सर, क्या आप "संगआज़माई" का मतलब समझते हैं? इसका मतलब है - पत्थर मारो, टूटा-फूटा पत्थर मारते रहो। इसका मतलब गुलाम नबी साहब जानते होंगे।

"दौर है संगआज़माई का और मैं आईना सजाता हूँ,
तुम हवाओं को हौसला बख़्शो, मैं चिरागों की लौ बढ़ाता हूँ।"

आप कितने भी पत्थर मारते रहिए, आप कितने भी तूफान पैदा करते रहिए, हम जिस संकल्प के साथ, जिस विकास के संकल्प के साथ, जिस "सबका साथ सबका विकास" के संकल्प के साथ, जिस "एक भारत, श्रेष्ठ भारत" के संकल्प के साथ आगे बढ़ रहे हैं, हम आगे बढ़ेंगे।

अभी राजा साहब ने कहा कि बहुत गलत हो रहा है। उन्होंने कम्युनिस्ट पार्टी की आइडियोलॉजी बताई। मैं भी मानता हूं कि कम्युनिस्ट पार्टीज़ बहुत अच्छा काम करती है। हम राजा साहब से उस आइडियोलॉजी को भी समझना चाहते हैं, लेकिन लगता है कि वे भी उसे न समझा पाएँ। आपातकाल के समय में मैं 16 साल का था। इस समय बहुत से लोग ऐसे हैं जो आपातकाल के समय जेल में थे। मुझे याद है कि प्रो. सत्यव्रत सिन्हा, मुझे याद है मौलाना मुश्ताक, जो कि इमरजेंसी के अंदर जेल में थे और उनकी जेल के अंदर मौत हो गई थी। उस इमरजेंसी में तमाम विश्वविद्यालयों के प्रोफेसर्स, तमाम अच्छे लोगों पर राजद्रोह के मुकदमें लगाए गए और उनको जेल की सीखचों के अंदर डाल दिया गया था। उस समय राजा साहब की कम्युनिस्ट पार्टी ने उस इमरजेंसी का समर्थन किया था। ...**(व्यवधान)**... I know history. ...*(Interruptions)*... I know your history and geography, both. ...*(Interruptions)*... हम इतिहास, भूगोल सब जानते हैं। उस समय सीपीआई ने सपोर्ट किया और क्या सपोर्ट किया था? उन्होंने सपोर्ट किया था कि ...**(व्यवधान)**...

SHRI D. RAJA: You please tell the full truth. ...*(Interruptions)*... You are telling half truth. .... *(Interruptions)* ....

SHRI MUKHTAR ABBAS NAQVI: Did you support or not?...*(Interruptions)*...

SHRI D. RAJA: But we opposed also. ...*(Interruptions)*... We opposed also. ...*(Interruptions)*... We supported, but later on we opposed. ...*(Interruptions)*... Tell the full truth. ...*(Interruptions)*... Tell the full truth. ...*(Interruptions)*...

श्री मुख़्तार अब्बास नक़वीः सर, आज वही कम्युनिस्ट पार्टी ...**(व्यवधान)**...

श्री तपन कुमार सेनः आप डिवाइड करने की कोशिश कर रहे हैं? ...**(व्यवधान)**... हम डिवाइड नहीं होंगे। ...**(व्यवधान)**...

श्री मुख़्तार अब्बास नक़वीः उपसभाध्यक्ष महोदय, आज वही सीपीआई जवाहरलाल नेहरू विश्वविद्यालय में देश के लोकतंत्र, मौलिक अधिकारों, लोकतांत्रिक अधिकारों और सैद्धांतिक प्रतिबद्धता की बात कर रही है - करनी भी चाहिए। मिस्टर कन्हैया ने जेल से निकलने के बाद जो

जेएनयू में बयान दिया, भाषण दिया, मैं उसको बुरा नहीं मानता। उसने ठीक बयान दिया। उसने हमें कोसा, हमारी सरकार के खिलाफ बयानबाज़ी की, हमें कोई आपत्ति नहीं है। ...**(व्यवधान)**... अगर कोई देश की बर्बादी का नारा लगाएगा और यह नारा लगाएगा, जिसको कि मैंने दोहराया था कि "भारत की बर्बादी तक जंग रहेगी जारी", "अफजल हम शर्मिंदा हैं, तेरा कातिल जिंदा है", "भारत तेरे टुकड़े होंगे, इंशा अल्लाह, इंशा अल्लाह" - ऐसा मेरे मुंह से कभी नहीं निकला और मेरे मुंह से निकलेगा, "इंशा अल्लाह मेरा देश मजबूत होगा, मेरे देश को तोड़ने वाला खत्म होगा"। "इंशा अल्लाह मेरे देश को बरबाद करने वाला तबाह हो", मेरे मुंह से यह निकलेगा। मेरे मुंह से कभी यह नहीं निकलेगा कि "देश की बरबादी हो और देश के टुकड़े हों, इंशा अल्लाह"। ...**(व्यवधान)**... जो आदमी यह कहेगा, "देश के टुकड़े होंगे, इंशा अल्लाह"। "अफजल हम शर्मिंदा हैं, तेरा कातिल जिंदा है"। ...**(व्यवधान)**... मैं इसमें नहीं जा रहा हूं कि वह वीडियो fake था या वीडियो सही था। चार दिन एक वीडियो चलता है, "भारत तेरी बर्बादी तक जंग रहेगी जारी"। ...**(व्यवधान)**... चार दिन यह वीडियो चलता है, "भारत तेरे टुकड़े होंगे, इंशा अल्लाह, इंशा अल्लाह"। ...**(व्यवधान)**...

श्री तपन कुमार सेनः अगर वीडियो fake था, तो क्या आप उनके खिलाफ कार्रवाई करेंगे? ...**(व्यवधान)**...

श्री मुख्तार अब्बास नक़वीः देश के लोगों ने जो देखा, उसके 4 दिन बाद टेलिविजन चैनल्स पर आने लगा कि साहब, वह वीडियो fake था, यह वीडियो सही है। ...**(व्यवधान)**... अब यह मामला कोर्ट के अंदर है। अब कोर्ट में ही इसके बारे में फैसला होगा। अब कोर्ट ही तय करेगा कि कौन-सा वीडियो fake था, नारे किसी ने दिए या नहीं दिए, नारे सही थे या नहीं थे? ...**(व्यवधान)**... सर, हम भी छात्र आंदोलन से आए हैं। हम भी नारे लगाते थे कि "दम है दामन में तेरे कितना देखा है और देखेंगे, इंकलाब जिंदाबाद"। ऐसा नहीं है कि हमने पहली बार नारे सुने हैं और हम पहली बार नारे सुनकर बौखला जाएं। ...**(व्यवधान)**... हम देश की मजबूती और देश की बरबादी में फर्क महसूस करते हैं। हम इंकलाब में और आतंकवाद में फर्क महसूस करते हैं। भूख से, बेरोजगारी से, अव्यवस्था से, आतंकवाद नहीं जन्मता, क्रांति जन्म लेती है। अगर किसी भी इस तरह की व्यवस्था से आतंकवाद की बू आ रही है, तो वह भूख की वजह से नहीं है, वह बेरोजगारी की वजह से नहीं है। बहुत से लोग तर्क देते हैं कि साहब, यह नक्सलवाद है, यह बहुत भूख की वजह से है, बेराजगारी की वजह से है। ऐसा नहीं है। भूख से, बेरोजगारी से आंदोलन जन्म लेते हैं, क्रांति जन्म लेती है, आतंकवाद जन्म नहीं लेता। आतंकवाद जन्म लेता है आतंकवादी और अलगाववादी मानसिकता के साथ। मेरे देश को तोड़ने के लिए तमाम तरह के हथकंड़े हुए, चाहे हमारी सरकार रही हो, चाहे डा. मनमोहन सिंह जी की सरकार रही हो, लेकिन ऐसी ताकतें, जो देश को तोड़ने के खतरनाक मंसूबों और षड्यंत्रों के साथ काम करती रही हैं, वे हमेशा नाकाम रही हैं और इस देश की महान जनता ने उन्हें नाकाम किया है, हिन्दू और मुसलमानों ने मिलकर नाकाम किया है।

कश्मीर में जब अलगाववादी चुनाव की घोषणाओं का विरोध करते हैं, मतदान का बहिष्कार करने का एलान करते हैं, तो इसी जम्मू और कश्मीर की जनता, लेह की जनता उन ताकतों को मुंहतोड़ जवाब देते हुए 60 per cent से ज्यादा देश के लोकतंत्र पर मुहर लगाती है। यह है मेरे देश के लोगों का जुनून और यह है मेरे देश के लोगों का जज़बा। हमें इस जुनून और जज़बे के साथ आगे बढ़ना

[श्री मुख़्तार अब्बास नक़वी]

होगा। हमें इस जुनून और जज़बे को बरकरार रखना होगा। हमारी सरकार बनेगी, आपकी सरकार बनेगी, आप हमें कोसेंगे, हम आपको कोसेंगे, लेकिन देश को कोसा नहीं जा सकता। देश को कोसने वालों को कभी भी देश माफ़ नहीं करता। उपसभाध्यक्ष महोदय, यह बात हम अच्छी तरह से जानते हैं कि हम सभी इन संकल्पों के साथ समझते हैं कि इस सदन में बैठे हुए सभी लोग इस बात को महसूस करेंगे। राजनीति में हम चुनाव लड़ते हैं, ये चुनाव लड़ेंगे। अभी अश्विनी कुमार जी ने परसों जो बातें कहीं, मैं उनसे सम्मान के साथ कहता हूं कि उन्होंने बहुत अच्छी बातें कहीं हैं, लेकिन हमें इस बात को भी सोचना होगा कि राजनीति में कोई एक-दूसरे का दुश्मन नहीं होता है। हम राजनीतिक रूप से प्रतिद्वंद्वी होते हैं, हम एक दूसरे के मुखालिफ़ हो सकते हैं, सैद्धांतिक रूप से हमारी प्रतिबद्धता अलग हो सकती है, लेकिन हम कभी यह नहीं सोचेंगे कि हम सत्ता में आए हैं, तो गुलाम नबी आज़ाद साहब को ऐसा निपटा दो कि ये राजनीति में कहीं मुंह दिखाने लायक न रहें। हम सत्ता में आए हैं, तो सीताराम येचुरी जी को ऐसा कर दो कि ये कभी राजनीति में मुंह दिखाने लायक न रहें। कुछ ऐसे लोग, जो कहीं न कहीं देश की प्रोग्रेस पर पलीता लगाने के संकल्प में लगे रहे और कहीं न कहीं पूरी तरह से criminal conspiracy के तहत, एक prejudiced mindset के तहत, उन्होंने इस तरह की चीज़ें कीं, तो इस criminal conspiracy के कलस्टर का कैप्टन कौन है, देश यह बात देख रहा है। इसलिए मैं तो गुलाम नबी साहब, यह कहूंगा कि तुम्हारे दोस्तों में कोई दुश्मन हो भी सकता है, कुछ एक्सपायर्ड दवाओं का रिएक्शन हो भी सकता है। कभी-कभी ऐसे साथी आस-पास आ जाते हैं, जिनका रिएक्शन उस पार्टी के लिए ठीक नहीं होता है।

मैं आखिरी बात कह कर अपनी बात खत्म करूंगा क्योंकि बहुत अच्छी चर्चा हुई है और हम मानते हैं कि इस चर्चा में बहुत से अच्छे सुझाव आए हैं। जब प्रधान मंत्री जी intervene करेंगे, तो वे इस पर अपनी बात रखेंगे, लीडर ऑफ दि हाउस भी अपनी बात रखेंगे। हमारा यह मानना है कि हम एकजुट होकर काम कर रहे हैं। हमारा हाउस बहुत अच्छा चल रहा है। हम लोग अच्छी तरह से काम भी कर रहे हैं। बाहर क्या बातें होती हैं, हम नहीं जानते, लेकिन अंदर हम देश के विकास के संबंध में एकजुट हैं। हम एक मजबूत राष्ट्रवादी मानसिकता के साथ, विकासवादी मानसिकता के साथ, - राष्ट्रवादी से तो लोगों को कभी-कभी वह हो जाता है, - लेकिन विकासवादी मानसिकता के साथ हम लोग आगे बढ़ रहे हैं और आगे भी बढ़ेंगे। हमारी राजनीतिक प्रतिबद्धता अलग होगी, हमारी वैचारिक प्रतिबद्धता अलग होगी, लेकिन हम देश के विकास के प्रति एक मजबूत राष्ट्रवादी राजनीतिक प्रतिबद्धता के साथ आगे बढ़ेंगे। बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you very much, Mr. Naqvi. Now, Dr. M.S. Gill.

DR. M.S. GILL (Punjab): Thank you, Mr. Vice-Chairman, Sir. I have heard a very, very passionate speeches for 40 minutes. I think the poet Milton wrote somewhere, "Calm of mind, all passion spent." So, राजा जी, आपने और नक़वी साहब ने जो कुछ कहा, हो गया, अब ठंडे दिल से दो बातें करेंगे and, perhaps, you can also listen to me with a little more

equanimity. Sir, on the President's Address, with great respect for the President, I have a little comment to make first. I have sat through many of these Addresses, as all of you have, and, normally, in the past, not that I thought that was correct, the Address was always of one hour. Ultimately, reduced the tension of the Parliament Members and became very, very tiring and a pressure on the hon. President. This I have been seeing over the last many years. The President's Address is, of course, the Government's Address, then and now. You wrote it. Every Ministry is keen to have one paragraph in it.

Whether the Ministry did anything or you are important in the scheme of things, they say, we must, have a para, and so the address gets long and longer. You have broken the record this year it was one hour and twenty minutes far too long.

Sir, my suggestion to you is simply this. The President's Address, as the Queen's Address -- sometimes I have had a chance to listen to its sitting somewhere in London —— should be a concentrated statement giving the thrust and the thoughts of the Government, not every petty item of every Ministry as is given in this time. So, I think, we should get down to reducing the address, in future. In my view, the President's Address should be of half-an-hour. And, the focus should be on Government's thoughts, which the hon. Minister has been just giving extensively and very eloquently. It should be of about half-an-hour; and, along with it, give a carefully-compiled annexure on the performance of each Ministry. That we will read at home. Don't make the President read all that for one-and-a-half hours. You can think about it.

Sir, today is women's day. Unfortunately, we had just too little a chance for the ladies to speak. I think, all could have spoken. But somehow, it didn't happen. The technicalities that whoever gave their names could speak, and there were only two-three of them. Sir, it is essentially about representation of women, which we have been always thinking of, are guilty of giving them the poorest representation in the world. I speak as a former Chief Election Commissioner, and I had much to do with trying to straighten it out. In 1997-98, Mr. Venkaiah Naidu was your President, and he came to my joint meetings. All parties came — you can check the record, ask Venkaiahji — and frankly, I got to a solution which, I think, is better. But nothing happened. Some showed too much greed and they backed out; and Venkaiahji told me that day, 'Sir, we were ready today but somebody else pulled back. So, we will say good things and go away.' And that is a long time ago, and the ladies are still awaiting. Of course, I also had a view that the ladies could have thought differently, and I had talked to them, Brindaji and every one over my long years here and in the Commission.

[Dr. M.S. Gill]

We have said with great pride that this House has passed the 33 per cent reservation. That is the thought currently on. It was lying on the Table for a long time. Sir, as a Member of the House of Elders sitting there, I would say that it was no way of passing a Constitutional amendment. It was no way, and you know what I am saying to everyone. It was no way of passing it. Yes, it was declared passed. Various things happened. All of us were sitting here. But it is passed. No; this is such an important change that all political parties want and all of you must come to a sensible agreement in favour of what is correct. If you look at the record — today you go on Google or anywhere — African countries, some of the most backward or in the most difficult situations of a civil war, have a much higher representation of women than us. Of course, the Scandinavians have about 50 per cent women. Even Mr. Tony Blair brought a large number of women into his Parliament, and he particularly pushed up the number of Women Cabinet Ministers. We always have just a token, one or two or three, I think, it is time to give women better representation, but it can only be done not by pushing through and saying that it has been passed when it may not be quite so in the manner in which a good Parliament should work, but we should do it by a sensible private agreement between all the major parties and others and get up to something. For that matter, why 33, why not 50? Somehow, 33 was picked up. But, after all, if you go by any logic, then it has to be 50. So, I think, we have to lift it. It is 12 per cent. I used to read about the past of the Election Commission. After Independence, it has been about 8 per cent, 8 point something. Now it is about 12. It is one of the lowest in the world. But, of course, I also would say -- and I do not want a fight today, so just leave it where it is -- that reservation is not the best way of doing it. I am on record in the *Asian Age* and elsewhere; I used to print Agenda, and there are Agendas of the Commission during my time on women's reservation. We had all-party meetings and the minutes, but we didn't get to it, because reservation will distort this Parliament. I leave it at that. I can discuss it with anybody if they ever want to; past people know it.

Sir, everyone says and, particularly the Government has been saying it for the last year-and-a-half, that India has to be strong and powerful, economically, militarily and in every which way. India should be heard with respect as a great country. All of us would agree with that. But, Sir, I have to say one thing, that we have been an independent country for the last about seventy years now. सीताराम जी, हमारी बात भी सुन लीजिए। **...(व्यवधान)...** अगर आप आ रहे हैं, तो प्लीज़ इधर-उधर बात मत करिए। I always hear you with great respect. That is all I would say.

SHRI SITARAM YECHURY: Sir, I saw you on the screen. I came running because I saw you speak!

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Okay. Please.

DR. M.S. GILL: Okay. I will come back to my point.

The strength of this country is not going to be the Army, nor is it going to be the great progress, 'Make in India', and all that every Government tries. The strength of this country is ultimately, and frankly, in a just India; not just in a strong India, but in a just India. And a just India is where everybody, high and low, tribal or a hill man, me or you, get justice, prompt, fair and instant, with no fear of bias or delay. We have not been able to do it. All of you know it. I have been in administrative positions. In fact, if you look broadly at the legal system, all those figures are given about the millions of pending cases, right from the Supreme Court to the High Courts and the lower courts. And the faults are quite obvious to some of us, that there are far too many stages of appeal; you don't find them in the rest of the world. Because, the legal profession is very powerful. In fact I hope I am forgiven if I say so every political party now needs the best lawyers of India, sitting in the Rajya Sabha; you can see the reasons ...*(Interruptions)*... yes, except you. But the fact is no reforms were made and — it is obviously beneficial to him — the first little decision that every lawyer takes at the first stage is that he immediately goes in appeal sideways. And just when you come back and you move the next step, take them back again! You have seen thousands of cases; we all see them. This is no way to give justice. And so, we go on for a life-time fighting a case. Only the rich can fight cases. Frankly, I couldn't go to the court, if I ever had to,—the cost is simply too much. And everyone knows it. Therefore, what are you going to do? In fact, the process is the punishment. In India nobody really gets convicted and punished finally. अगर हैं भी, तो छूट कर आ जाते हैं। इधर-उधर की बातें, आप भी जानते हैं, मैं नाम नहीं लूंगा। जिनको 20 साल की सजा होनी चाहिए, वे दो साल में आ गए, डेढ़ साल में आ गए। Even I know, as a District Magistrate, that parole has become a joke in this country; people say you can come every day, you can come this way, you can come that way. So, the whole process needs to be corrected. Otherwise, this is not the justice which we want. Therefore, we do not have the internal strength of the country, which the Constitution tried to give us. This morning, Shuklaji said, 'Sir, it is Women's Day.' There are plenty of women locked up somewhere or the other, in some corner of India, and they are aged 75 or more. Let us let them go. What are they going to do to you? क्या वे आपको खा जाएँगी? कोई भी सरकार हो या कोई भी आदमी हो, let them go. But I also have to say, looking at Punjab, that we still have from the unfortunate '80s, '84 onwards, plenty of people in jail.

Mr. Ramoowalia was in Mr. Deve Gowda's Cabinet. You know him. By God's grace and fortune, he is a Minister in the UP Government and very appropriately he is

[Dr. M.S. Gill]

given the portfolio of Prisons. Very nice! But Ramoowalia is an active man; he does try to do something wherever he can. He straightaway rushed around. First, he gave every Sikh in UP a face कि एक टर्बन वाला आया है। It helps since we have many nationalities in one country. I think you know what I am saying. And then he got one man out और पंजाब में उसकी ग्रेडिंग बहुत चढ़ गई; that fellow is about 75 now. He has been there after 1984, for 30-40 years now. Under which law, do you keep people so long? I mean अगर उम्रकैद है, तो वह भी 14 साल है और अगर किसी का गुड बिहेवियर देखकर रिहा कर दो, तो वह सजा 8 साल की हो जाती है। फिर इन लोगों की सज़ा 30-40 साल की क्यों है? And it is going on for ever and ever and that is where this country must ask itself, 'Are we a just country?' I leave it at that. And, in fact, in talking of that justice, not only should these persons be let off but for 1984, some should also be sent inside for a day atleast. Frankly, this whole business of fighting cases, which I have been reading for ages and ages sitting here, is meaningless to me because we have had so much of police, and the Police Commissioner here, the current one, who is just retired. Thirty years ago, now it has been about 32 years, when no FIRs were lodged and nobody's report was taken. In any judicial system, today I cannot convict even if you put them before me. Actually, it is all bit of a fake इसलिए यह तो छोड़ ही देना चाहिए, लेकिन कम से कम थोड़ा सा तो कोई एग्ज़ाम्पल हो; otherwise, if you do not give justice, you cannot be a strong country. You can say what you like.

Now, I want to move on to something else, that is, Aviation. My friend, Mr. Raju, is not here; I keep talking to him. An aeroplane is simply a taxi which goes this way instead of that way — both are drivers. One is paid a very high salary and one is paid less. It should be expanded in this country. It has been expanded, but it should be expanded rapidly, like in America, in every small town. There are thousands of airfields here, after the Second World War. Every State in American has got it. राजाओं के बहुत हैं। I know it and every day people talk to me I have been around. Let little planes come. In today's technology, there are 30-seaters, 40-seaters, or 50-seaters plane for 100 yards or 200 yard runway, सब कुछ है, चलने दो, these are only taxis. Don't hold anybody.

Now, I say this in relation to Punjab. We have only one place, that is, Amritsar. It is everything for us, तिरुपति भी है, मक्का भी है, लेकिन आप इसको समझो। यह आपके लिए भी है। Amitabh Bachchan and everybody go there because you wish to go there; you like to go there. Whatever it is, Amritsar is a dead airport. I have fought for it for twelve years here and then given up. I fought earlier from Punjab as an IAS officer. एक दफा बड़ी मुश्किल से लंदन, बर्मिंघम की फ्लाइट चलाई थी, लेकिन फिर फटाफट वह बंद भी कर दी गई। You

know that from Amritsar full flight will go to Birmingham, London, Toronto, Vancouver, Jersey, New York because migrants from India are essentially the Sikhs. Now, what happens to these migrants? I have seen it myself. One day I was going to Amritsar and was sitting in the plane in the morning. What do I find? I could see that people all around me, whether they had a turban or not, were *Dubaiwalas,* and I was the only one sitting there like a Chinese in the middle of Sikhs. Yes, there was no other man going to Amritsar except me. And then, I talked to each of them. They were all coming from Sharjah and the Middle East. They get less leave; they are badly treated there. All are migrants to the Middle East. पैसे के लिए जाना पड़ता है, दुःख भी होता है। The flight is to Delhi; they are dropped here, not even given the further ticket on और अब इसके बाद तो खुद ही जाओ, होशियारपुर या जालंधर।

And, they keep sitting outside the airport or inside. They are not five-star people. Each one has got a bag with whatever he has brought, his goodies for his poor family. और वे बैठे हुए हैं। Then, I talked to them. Direct flights to Amritsar was a dream, but it has been failed by successive Governments since 2004. I said, listen, Singaporeans used to come to Amritsar. Canadians want to come there because they know that they will get full planes to Toronto and Vancouver, or others also want to come from New York. अगर इनको आने दें, तो we will get employment also. Because they land in Amritsar; go to the Gurudwara, which they always will, eat something, *paronthas* and all. Then, his cousin or somebody is going to take him in a taxi covering 40 miles to Hoshiarpur or 50 miles to Jalandhar. But we have to rot here and then go. Once upon a time in Haryana, the Police used to bother them because if they saw a new attache-case, they said, "थोड़े पैसे छोड़ जाओ। You are well off!" This is the truth of this country. But it still goes on and I have to say it bluntly. Why is Amritsar blocked? And now, Chandigarh is also being blocked because you have a private company owning the Delhi Airport and we all know by documents that 50 per cent of Delhi's passengers are from Punjab. So, if we go that side, then you lose customers. तो नैचुरली उनका इतना ज़ोर है, टूरिज्म वालों का इतना ज़ोर है कि these fellows will have to suffer all this. Please do something.

Sir, I want to say something on river waters. When I was the Agriculture Secretary — I am talking of the last century, the early 1990s — I gave an address in the Punjab Agriculture University in Ludhiana. I said, the next century, which is on us now, will be a century of water wars, inter-country and intra-country. साउथ में कावेरी के बारे में मैं सब कुछ जानता हूं, क्योंकि मैं इस काम में रहा हूं। Punjab, Haryana and Rajasthan are very much in this water argument, and you have all been reading once again, that the Punjab case with Haryana is hotting up and the Supreme Court will have to think on what they have

[Dr. M.S. Gill]

to do. Whichever way they go, it is going to be difficult and troublesome. I can assure you that. This is so elsewhere also. Regarding Kerala and Tamil Nadu, I know all have issues on the Tungabhadra water, or the Cauvery water. So, these are the problems and we will have to solve them. And, we won't be able to solve them by simply a legal decision and then telling the Central Government to implement it by force. यह नहीं चलेगा। We are a democracy. Think about it. Regarding the Punjab case, please take interest on what is going on because you are in politics and you need to know कि यह कहाँ जायेगा, फिर क्या होगा? ...**(समय की घंटी)**... Yes, I am finishing, but he told me कि चलते जाओ। Sir, I don't make many speeches and I won't be making many after the 16th; none.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): That's why I gave you time, but please conclude now.

DR. M.S. GILL: Then, I will come to agriculture and loans. I have been the Agriculture Secretary of India and have spent a lifetime in Punjab and outside Punjab, in Africa. So, I have some idea. We are reading all the time about the NPAs (Non-Performing Assets) and वह 4 लाख हो गया। अभी 8 लाख हो गया है, यह और बढ़ता ही जायेगा। And, we are reading about some very prominent cases and how they are dealt with. Now, the whole thing is distorted by a value system for industry. And, by the way, I have been Industry Secretary also — I came in Mr. Rajiv Gandhi's time in 1988 — for four years - Petrochemicals, Chemicals and Pharmaceuticals. Sir, I have some idea. Now, for all these people, it is non-performing assets. We all know this and they are promptly written off, 30, 40 or 50 thousand crores. You have just given figures last week कि 1 लाख और इतना हो गया। These poor gentlemen are not to be blamed. The method is very easy. You inflate your project and you take a lot of money. Frankly, why is nobody looking at the Chairmen of the banks? They all come and publicize themselves. I won't name any, but some of the biggest sanction the loans. Of course, behind them is the influence of the Government of the day or the Ministers of the day. आपके हों या इधर के हों, सबके हैं। You also know that. So, they immediately get loan and all the details are coming out. We have always known them. On the other hand, while you call this non-performing asset, for a farmer, a loan of ₹ 5,000 goes up to ₹ 1 lakh on compound interest basis, and he commits suicide! पंजाब में अब भी बहुत हो रहे हैं।

Elsewhere also, it is there. It is terrible. That is a loan. I am sad to say it. I am very sorry that Chaudhary Birender Singh has gone out. He is a friend of mine. His

grandfather was Sir Chhotu Ram, the man, जिसे in the north India, यू.पी. वाले पंजाब वाले, हरियाणा वाले, सब माथा टेकते हैं because he saved the farmers after the 1935 Act. Within 1937 to 1947, Punjab had a Unionist Government. They did not have a party Government of Congress or Muslim League. They had a Unionist Government with focus on economic interests and the rural economy. It was a Muslim Prime Minister, Sikander Hayat Khan with one or two Sikhs, and, Sir Chhotu Ram. But, Sir Chhotu Ram was the most prominent, and, he did much for the peasantry in that period. इसीलिए अब भी उसको गुरू मानते हैं। Chaudhary Sahib took me to Rohtak, the famous Rohtak known for what happened, and, I presided over the Chhotu Ram Day some years back because he tried to save the peasantry. और अब क्या है? Sadly in the past some period, the laws were changed. In the reforms of 1937, 1938, 1939 में किसान की कुर्की नहीं कर सकते थे, आप उसकी जमीन नहीं ले सकते थे, आप उसके बैल नहीं ले सकते थे। Loans, at that time, were mainly private, of Shakukars. Shahukars charged 30 per cent, 40 per cent, and, all that drama. He had set up Debt Conciliation Boards. Please read about it and do it now. We claim to be a democracy and gone far beyond the British. Officers would sit in these Boards. Some honest farmers would sit also, and, the man, that is, the Shahukar would be called and asked, कितना दिया, दस हजार दिया। अब कितना हो गया, चार लाख हो गया। कैसे हो गया, what is your rate of interest? *...(Interruptions)...* नक़वी जी, मैंने बड़े ध्यान से आपकी स्पीच सुनी, आप भी मेरी सुनो। This is not done. *...(Interruptions)...* No, but he cannot call you either. This is not done. The Board would write off the loan, and, say, all this is written off, you can only take the principal, you take it in instalments, as the farmer gets a crop and pays you. Take just this much. Today, the banks cannot touch these big gentlemen of industry but they go and catch every farmer. He is committing suicide. In Punjab, Sikhs would never commit suicide, but they are doing it now, and, every day, your papers show this, so many widows sitting there with so many girls. Many cases in Punjab have come in the recent papers. There is a case of a 14-year old girl. They are two-three siblings. Their mother and father have expired, their grandparents who are blind are sitting with her, and, that girl is looking after all of them. अब क्या किया जाए? This has to be reformed. Go back to what Sir Chhotu Ram did. आ गए चौधरी साहब। You have regressed this county where now the bankers cannot touch a big man. I can name all of them. I know them. But certainly if it is a farmer, वे कहते हैं कि अभी इसकी जमीन ले लो, मजिस्ट्रेट आ जाता है, पंजाब में पुलिस आ जाती है और रगड़ देते हैं। आखिर में सुइसाइड करेंगे या और क्या करेंगे? This is the condition, and, we think, we made progress in the last years.

श्री भुपिंदर सिंह (ओड़िशा)ः अच्छी तरह से रगड़ देंगे। ...**(व्यवधान)**...

DR. M.S. GILL: Just a minute. Let me complete. .... *(Interruptions)* .... He is from Odisha but he is a Punjabi also. I am sorry. .... *(Interruptions)* .... So, this needs to be corrected. Sir, I don't think I will go on and on, and, so, finally, I will talk about the tribals. I used to say as Chief Election Commissioner, and, I have said it ever since, and, I say it now to leave a record in the Rajya Sabha. The best people of India in my eyes are the tribal people and the hill people. I am very clear, and, I have said it a thousand times. We plains people are not that innocent, not that straight. Sir, I keep thinking, after all in Punjab, we know enough of the Ramayana and Mahabharata, वहीं तो हुई थी, कुरुक्षेत्र में ही हुई थी। वह पंजाब ही है, हम सब एक ही हैं। जब राम जा रहे थे तो भीलनी ने आधा बेर खाकर कहा कि देख लूं कि मीठा है या नहीं। ऐसा मैंने बचपन में सुना था। आधा बेर खाकर वह राम को देती थी। अब यह मुझे नहीं पता कि राम ने खाया या नहीं खाया। यह आज भी मुझे पता नहीं है। यह intellectual question है। नक़वी जी, आप भी इसकी खोज करवाएं। चिंतन बैठक कीजिए कि भीलनी का बेर खाया था या नहीं या वही ऊपर-नीचे का सवाल रहा। पर, जो भी है, मैं यह जरूर सोचता हूं कि भीलनी का हाल तो आज भी वही है। Poor Bhilni has not come up yet. Right from the days I joined the IAS in 1958, I started reading these kinds of things. I was fascinated with tribal people and hill people. Nehruji's great friend was Verrier Elwin from Oxford. All those who read about tribals read him. He, in fact, married ...*(Time-bell rings)*... Just two minutes, Sir. I am winding up. Thank you, Sir.

He married a santhal girl and died in that part of India. He was a great man and Nehruji respected him for these very reasons because Nehruji understood where the tribals and the hilly people were.

Today, I read in the Express-and my friend Shri Hariprasad spoke also in the morning out of concern. Otherwise, the real news I get in the small print in our papers, not the big article. वह तो और ही होता है। In that, lady journalists — Subramaniam, Nandini, Sagarika Ghose, there are so many — go there and now they are being chased out of that. Mr. Raja knows it. They are chased out by a menace,

इस तरीके की, उस तरीके की, today and yesterday. I have three girls. I am proud of them. I am happy. But today, or yesterday, I saw a picture in one of the papers, where there is this latest girl Soni, उसके पूरे चेहरे पर केमिकल मल दिया गया। She has gone to the JNU, for whatever is going on. I simply could not see that picture. This is done every day. Now, the landlords cannot give them a room or a house and these are all more than the men; the men do not have the courage the girls have. All of these journalists and academics are very high and distinguished, I have read about them. They are simply giving their lives to try and help these tribals.

4.00 P.M.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Please conclude Mr. Gill.

DR. M.S. GILL: I saw that and now this method which the police have found, that we will settle everything by this method, is diabolic. Diabolic is the word. This should be noted by the Government and noted by everybody because neither we stayed forever there, nor you will stay there. सब आते-जाते रहेंगे। हिन्दुस्तान तो फिर भी है और आपका है। नक़वी जी, आपने तो बड़े शेर बोले, मुझे तो कम आते हैं, इसलिए मैं नहीं बोलूंगा। आपको इसकी चिंता करनी है। If you think by chasing out journalist girls and not letting reports go out, you will solve the problem, no, Sir. आग और भी बढ़ेगी, ट्राइबल तो वहीं रहेंगे। अगर उनको अन्याय ही मिलेगा, तो फिर आग बढ़ेगी। जिसको पंजाबी में कहते हैं, भांबड़ मचेगा। Thank you very much.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Thank you very much. Mr. Ram Kumar Kashyap.

श्री राम कुमार कश्यप (हरियाणा): सर, महामहिम राष्ट्रपति जी के अभिभाषण पर तीन दिन से चर्चा हो रही है और आपने मुझे इस चर्चा में भाग लेने का मौका दिया, इसके लिए मैं आपका धन्यवाद करता हूं। सर, आजादी मिले 69 साल हो गए हैं, आज़ादी से लेकर अब तक हमारा देश हर क्षेत्र में आगे बढ़ा है, हर क्षेत्र में विकास हुआ है, हर क्षेत्र में उन्नति हुई है। इस विकास को हम हर क्षेत्र में देख सकते हैं। इसको हम गांवों में देख सकते हैं, शहरों में देख सकते हैं, सड़कों पर देख सकते हैं, स्टेशनों पर देख सकते हैं, परन्तु सर, विकास के साथ-साथ अन्य समस्याएं भी पैदा हो गई हैं, जो हमारे लिए एक चुनौती का काम कर रही हैं।

(उपसभापति महोदय *पीठासीन हुए)*

सर, मैं पीने के पानी की बात करूंगा। आज़ादी के समय पीने के पानी की क्या स्थिति थी और आज पीने के पानी की क्या स्थिति है? आज से 50 साल पहले पानी का मुख्य स्रोत कुएं होते थे और हम बाल्टी में रस्सी लगा कर कुओं से ही पानी निकालते थे। हम उस पानी से खाने-पीने, कपड़े धोने तथा अन्य काम करते थे, परंतु उस समय कुएं से पानी निकालने का जो काम होता था, वह बहुत मुश्किल काम होता था। अब तो कुएं के बाद हैंडपम्प आ गया, हैण्डपम्प के बाद ट्यूबवेल आ गया और ट्यूबवेल के बाद अब तो हर घर में टोंटी के माध्यम से पानी मिलता है। अब यह आसान हो गया है। सर, हमें पानी तो मिला, परन्तु उसके साथ हमारी अन्य समस्याएँ बढ़ गईं। मैं हरियाणा से संबंध रखता हूं। हमारे हरियाणा से ही ग्रामीण विकास मंत्री हैं, जो यहां उपस्थित हैं और ये भली-भाँति जानते हैं। हमें हरियाणा में पानी तो भारी मात्रा में मिला, परंतु अब वहां उसकी निकासी की समस्या उत्पन्न हो गई है। वहां पानी तो बहुत आ रहा है, लेकिन कोई अपनी टोंटी बन्द नहीं करना चाहता, अपनी टंकी बन्द नहीं करना चाहता। पानी इतना ओवरफ्लो हो रहा है कि वह नालियाँ तोड़कर तालाबों में जा रहा है और तालाब ओवरफ्लो हो रहे हैं, जिससे वहाँ बीमारियां पैदा हो रही हैं। इसलिए सरकार के सामने यह एक बहुत बड़ा सवाल है कि इस चुनौती से कैसे निपटा जाए और यह भी एक देखने का विषय है।

[श्री राम कुमार कश्यप]

सर, मैं दूसरी बात दिल्ली में पीने के पानी के बारे में कहना चाहता हूं। अभी कुछ दिनों पहले हरियाणा में जाट आरक्षण आंदोलन चला, जिससे सारा हरियाणा बन्द हो गया। उस दौरान मुनक नहर से होकर दिल्ली आने वाले पानी की सप्लाई अवरुद्ध हो गई। उससे दिल्लीवासियों को सात-आठ दिन कितना कष्ट हुआ और वे कितने दुखी रहे, यह सभी जानते हैं। मैं यह कहना चाहूंगा कि दिल्लीवासियों के लिए पानी का संकट एक बड़ी भारी चुनौती है। यह केन्द्र सरकार के लिए भी चुनौती है और प्रदेश की सरकर के लिए भी चुनौती है। आज 69 साल हो गए हैं, लेकिन आज भी दिल्लीवासी पीने के पानी के लिए दूसरी स्टेट पर निर्भर हैं। यह एक बड़ी चुनौती के रूप में सरकार के सामने है। यह कैसे दूर हो पाएगी, इसके बारे में मैं जरूर कहना चाहूंगा।

इसके बाद मैं कृषि पर आता हूं। मैं कहना चाहता हूं कि खेती में आज बहुत उन्नति हुई है। जब हम आज़ाद हुए थे, तब हमारे यहां गेहूँ का उत्पादन ज्यादा नहीं होता था, चावल का उत्पादन ज्यादा नहीं होता था, बल्कि मोटे अनाज, जैसे जौ, चना, मसूर जैसे अन्न ज्यादा पैदा होते थे। मैं 50 साल पहले की बात कर रहा हूँ। तब हमें खाने के लिए ज्यादा मोटा अनाज ही मिलता था। गेहूँ की चपाती, जो हमें अब बड़ी मात्रा में मिल रही है, यह पहले नसीब नहीं होती थी। यह हमें तभी नसीब होती थी, जब हमारे घर में कोई गेस्ट आता था, क्योंकि हमारी संस्कृति गेस्ट का सत्कार करना है। तब हम गेस्ट को गेहूँ की रोटी एक लग्जरी के रूप में दिया करते थे। जब कभी वह गेस्ट से बच जाती थी, तभी हमें वह खाने को मिलती थी, परन्तु अब ऐसा नहीं है। अब हमारे पास खाने के लिए बहुत अनाज हैं। हमारे पास गेहूँ, चावल और सब्जियाँ हैं, लेकिन इनके साथ भी एक समस्या पैदा हो गई है। आज हमारे खान-पान की ये सारी चीजें दूषित हो गई हैं। आज दूध, पनीर, खोया, दालें और यहां तक कि हमारे अनाज भी शुद्ध नहीं हैं। ये सारी चीजें आज अशुद्ध होती जा रही हैं और हमारा खान-पान जहर हो गया है। अगर इनकी तरफ हमने अभी ध्यान नहीं दिया, तो आने वाले समय में बहुत बड़ी समस्या पैदा होगी। फिर हमें अपना ज्यादा पैसा दवाइयों पर खर्च करना पड़ेगा और हमें ज्यादा हॉस्पिटल्स खोलने पड़ेंगे। इसलिए मैं आपके माध्यम से सरकार से यह निवेदन करना चाहूंगा कि स्वास्थ्य पर एक पूरा दिन डिबेट होनी चाहिए। इस पर सारा दिन डिबेट हो और उसके बाद जो निर्णय निकले, उस पर फिर काम होना चाहिए। यह हमारे सामने एक सबसे बड़ी चुनौती है।

मैं भारत सरकार का धन्यवाद करता हूँ कि उसने "स्वच्छ भारत अभियान" चलाया हुआ है, जिसमें शौचालय बनाने का काम किया जाएगा। इसके लिए वह बधाई की पात्र है, क्योंकि वह एक बहुत अच्छा काम है, परन्तु इसके साथ ही मैं एक बात कहना चाहता हूं। हमारा देश गांवों का देश है, जहां 70 प्रतिशत लोग गांवों में रहते हैं। हमारे देश में 5,93,731 आबाद गांव हैं। उत्तर प्रदेश में सबसे ज्यादा 97,942 गाँव हैं। इन गांवों में खेती और पशुपालन का काम होता है। हम सदियों से देखते आए हैं कि जो पशु पालते हैं, जो खेती का काम करते हैं, वे पशुओं का गोबर और अपने घर का कूड़ा-करकट घर से निकालकर गलियों में डालने का काम करते हैं। मैं इस बात से सहमत हूं कि गांव में बहुत पैसा जाता है, वहां बड़ा विकास हो रहा है, परन्तु जब हम गांव में जाते हैं तो वहां कूड़ियाँ ही कूड़ियाँ देखने को मिलती हैं, जिन्हें मैं हरियाणा की भाषा में गोबर के खड्डे कहता हूं। जब वहां पर कोई अफसर जाता है, कोई मंत्री जाता है तो उसको वहां जाते ही गोबर के खड्डे नजर आते हैं, उससे उसको लगता है कि

यहां पर कोई विकास नहीं हुआ है। भारत का विकास तब तक नहीं होगा, तब तक हमारे गांवों का विकास नहीं होगा और गांवों का विकास तभी होगा जब गांवों में जो खड्डे हैं, कूड़ियाँ हैं, उनकी समस्या का हल नहीं होगा। इस समस्या का हल जल्दी होना चाहिए, क्योंकि यह हमारे देश के लिए बड़ा भारी चुनौती का काम है।

अब मैं शिक्षा की बात करता हूं। आज शिक्षा के क्षेत्र में बहुत विकास हुआ है, कॉलेज खुल रहे हैं, स्कूल खुल रहे हैं, बहुत से टीचर्स आ रहे हैं, बिल्डिंग्स बन रही हैं, शौचालय बन रहे हैं, परन्तु शिक्षा का स्तर बहुत डाउन हो गया है। आप सभी जानते हैं कि सरकारी स्कूलों में तो केवल गरीबों के बच्चे ही पढ़ते हैं, क्योंकि उनके पास साधन नहीं हैं। जिनके पास साधन हैं, उनके बच्चे प्राइवेट स्कूलों में पढ़ने के लिए जा रहे हैं। सरकारी स्कूलों में पढ़ाई नहीं होती है। अब शिक्षा का स्तर डाउन हो गया है। अब आठवीं पास बच्चे को पांचवीं तक का नहीं आता है और दसवीं पास बच्चे को आठवीं तक का नहीं आता है। अगर 12वीं पास बच्चे से आज वह जाता है, मैं जाता हूं कि इंग्लिश पूछ ली जाए, तो वह इसे भी बताने के लिए तैयार नहीं है। इससे ज्यादा शिक्षा का स्तर और क्या डाउन होगा? शिक्षा के स्तर को डाउन करने में राइट टू एजुकेशन ने बहुत बड़ा काम किया है। यह बात ठीक है कि राइट टू एजुकेशन आने से स्कूल बढ़े हैं, टीचर्स बढ़े हैं, टॉयलेट्स बने हैं, पानी की सुविधा हुई है, परन्तु शिक्षा का स्तर बहुत डाउन हो गया है। इसने जो पहले पांचवीं का बोर्ड होता था, उसे बंद कर दिया, आठवीं का बोर्ड होता था, उसे बंद कर दिया। अब किसी को आठवीं तक फेल नहीं करना है, चाहे वह स्कूल आए या नहीं आए, चाहे वह पढ़े या न पढ़े, फिर भी, उसे आठवीं पास का सर्टिफिकेट दे दिया जाता है। जब वह आठवीं के बाद नौवीं कक्षा में जाता है, उसे सही तरीके से पढ़ना नहीं आता है, इसलिए दसवीं में फेल होकर अपने घर पर बैठ जाता है। इससे बेरोजगारी और गरीबी बढ़ती है। इसलिए मैं कहना चाहूंगा कि हमारे देश की गरीबी तब तक दूर नहीं होगी, जब तक सरकार के द्वारा स्कूलों की शिक्षा का स्तर ऊंचा करने का काम नहीं किया जायेगा। यह भी एक चिंता का विषय है और सरकार को इस पर ध्यान देना चाहिए।

उपसभापति महोदय, हमारे देश में यातायात के साधनों का काफी विकास हुआ है, काफी फ्लाईओवर बने हैं, सड़कें बनी हैं, परन्तु हम देखते हैं कि काफी लम्बे-लम्बे जाम लगे होते हैं, कई-कई घंटे तक जाम लगे होते हैं। जाम के कारण हमारा डीज़ल और पेट्रोल जलता रहता है। इसलिए मैं सरकार से कहना चाहूंगा कि यह भी हमारे सामने एक बड़ी चुनौती है और इस पर भी सरकार को काम करना होगा।

उपसभापति महोदय, मैं आपके माध्यम से इस सरकार को खेती और किसानों के बारे में कहना चाहूंगा। मैं भी एक छोटा किसान हूं। हम गांव में जाते हैं और किसानों से मिलते हैं। अगर आज कोई दुखी है, तो सबसे ज्यादा किसान दुखी है। खेती करना आज घाटे का सौदा हो गया है। जिन किसानों को खेती का ज्ञान है और जिन्हें पता चल गया है कि खेती घाटे का सौदा है, उन्होंने अब खेती करना बंद कर दिया है। उन्होंने अपनी खेती को लीज़ पर दे दिया है। अब गरीब आदमी, मजदूर आदमी खेत को 40-40 हजार रुपये में लीज़ पर लेते हैं और खेती करते हैं। आज बहुत महंगाई हो गई है। खाद महंगी हो गयी है, दवाइयां महंगी होती जा रही हैं। खेती करने वाले को अपनी उपज का पूरा दाम नहीं मिलता है और वह घाटे में चला जाता है। वह बहुत दुखी होता है। मैं धरातल की बात करता हूं। आप

[श्री राम कुमार कश्यप]

किसानों के लिए कुछ करिए। अगर खेती को बचाना है, किसानों को बचाना है, तो सरकार को आज खेती की तरफ ध्यान देना होगा, किसानों की तरफ ध्यान देना होगा, यह मेरा कहना है।

मैं एक बात और कहना चाहूंगा। आज आवारा पशु बहुत हैं। ये आवारा पशु आपको कहीं भी मिल जाएंगे, चाहे शहर हो, चाहे सड़क हो, चाहे गलियां हो। आवारा पशुओं में गायें ज्यादा हैं। वैसे तो गाय को हिन्दू लोग, "गाय माता" कहकर पुकारते हैं। गायें सड़कों पर, गलियों में गंदगी में मुंह मारती फिरती हैं। इनकी वजह से बहुत सारे एक्सीडेंट्स होत हैं और कई लोगों की जान तक चली जाती है। इससे जान का भी नुकसान होता है, इसलिए सरकार को इस तरफ भी ध्यान देने की जरूरत है। इसके अलावा आवारा पशु जो खेतों में घूमते हैं, जिनको हम नीलगाय कहते हैं। नीलगाय ने हमारे किसानों को खेती छोड़ने पर मजबूर कर दिया है। किसान अपनी फसल नहीं लगा सकता है, किसान अपनी सब्जी नहीं लगा सकता, कोई फ्रूट नहीं लगा सकता है, क्योंकि उस सब को नीलगाय चत कर जाती हैं। इसीलिए मैं कहना चाहूंगा कि इसके लिए भी सरकार की ओर से कोई विशेष अभियान चलाया जाना चाहिए, अगर हमें अपनी खेती को बचाना है। अंत में, मैं राष्ट्रपति अभिभाषण का समर्थन करता हूं और उनका धन्यवाद करता हूं। जय हिन्द, जय भारत।

श्री हुसैन दलवई (महाराष्ट्र): उपसभापति महोदय, मुझे राष्ट्रपति जी के अभिभाषण पर आपने बोलने का मौका दिया, इसके लिए मैं आपका आभारी हूं। इस अभिभाषण में बहुत सारे आश्वासन दिए गए हैं और क्या-क्या सरकार ने किया है, वह बताया गया है। "किस बात पर तेरी करूं एतबार हाय, इकरार एक तरफ तो इन्कार एक तरफ"। मैं राष्ट्रपति जी के अभिभाषण के लिए उनका आभार मानता हूं। आज किसान की बुरी हालत है। यहां फाइनेंस मिनिस्टर बैठे हुए हैं। महाराष्ट्र में कई जगह आत्महत्याएं हो रही हैं। लोग अपने बच्चे बेचने लगे हैं तथा जानवरों को तो वैसे ही जंगल में छोड़ देते हैं, क्योंकि वहां जानवरों के जो कैम्प लगते थे, एक मिनिस्टर ने कुछ दिनों के लिए उनको बंद कर दिया। हालात इतने बुरे हो गए कि लोगों ने अपने जानवरों को जंगलों में छोड़ दिया। उन्होंने 400 करोड़ मांगे थे, लेकिन आपने केवल 300 करोड़ ही दिए। मेरे ख्याल से आप इसके ऊपर विचार करें। दलित व आदिवासी कल्याण योजना और सब-प्लान में आपने बड़े पैमाने पर कटौती की है। इसके साथ ही मॉइनॉरिटीज़ के लिए जो स्कॉलरशिप दी जाती है, आपने उसमें भी कटौती की है। आप इस पर सोच-विचार करेंगे, ऐसा मुझे लगता है। फॉरेस्ट एक्ट को बदलने की बात भी चली है। मैं आपके ध्यान में एक बात और लाना चाहूंगा कि जब भी विकास होता है, तो विकास में दो समाज के ऊपर बड़ा अन्याय होता है, एक आदिवासी समाज के ऊपर तथा दूसरा मछुवारा समाज पर अन्याय होता है। हमारे यहां कोंकण में मछुवारे बड़े पैमाने पर हैं। विकास के नाते वहां पोर्ट आते हैं, कैमिकल फैक्ट्रीज आती हैं, वहां का पानी गंदा हो जाता है और मछलियां नहीं मिलती हैं। आज वहां के हालात बहुत खराब हो गए हैं। उसमें भी बड़े पैमाने पर आठ-दस किलोमीटर का एक परशियन नेट लगाकर मछलियां पकड़ी जाती हैं। वहां के उन छोटे मछुआरों का कहना है कि 12 नॉटिकल माइल्स तक कम से कम इन्हें मछलीयां पकड़ने के लिए मत भेजिए। हमें ही वहां मछली पकड़ने दिया जाए, यदि उससे आगे जाकर मछली पकड़नी है, तो जरूर पकड़िए।

[**उपसभाध्यक्ष (श्री वी.पी. सिंह बदनौर)** *पीठासीन हुए]*

सरकार को इस पर भी विचार करना चाहिए। ह्यूमेन राइट्स एक्टिविस्ट्स तथा दूसरे जो एक्टिविस्ट्स हैं, उनके ऊपर अटैक होता है, आप व्हिसल ब्लोअर एक्ट में बदलाव करके, उनकी जान ही निकालने का प्रयत्न कर रहे हैं। महाराष्ट्र में दो खून हो गए हैं, एक डॉक्टर नरेन्द्र दाभोलकर और दूसरे डॉक्टर कॉमरेड पंसारे। उनकी क्या गलती थी? जिन्होंने उनको मारा है, उन्होंने उन्हें मारने के बाद लिखा है कि ये मर गए, अच्छा हो गया, उनको स्वर्ग मिलेगा और उनको कोई तकलीफ भी नहीं होगी। उन्होंने कालबुर्गी को मारा है और वे कहते हैं कि हमने मारा है, तो भी उनके खिलाफ कुछ नहीं होता है। यह अच्छी बात नहीं है। मुझे लगता है कि यह बिल्कुल गलत बात है।

ग्रीन टूरिज्म के बारे में राष्ट्रपति जी के अभिभाषण में आया है। मैं यह कहूंगा कि सारा कोंकण इलाका हमारा है। यहां पर बड़े पैमाने पर टूरिज्म हो सकता है। आप इस ओर ध्यान दीजिए, ऐसी मैं आपसे एक विनती करता हूं। मैं आप से एक और बात कहूंगा कि राष्ट्रवाद के नाम पर जिस ढंग से आज यह बहस हो रही है, वह बिल्कुल गलत है। जो-जो यहां पैदा हुए हैं, मैं अपने गांव में पैदा हुआ, मुस्लिम समाज में पैदा हुआ, मैं अपने डिस्ट्रिक्ट में पैदा हुआ, मैं महाराष्ट्र में पैदा हुआ, मैं भारत में पैदा हुआ। जब मैं पैदा हुआ तो मेरी आइडेंटिटी पक्की हो गई। हर दिन अगर मुसलमानों से कहा जाए कि पाकिस्तान जाओ, तो हमारा पाकिस्तान से क्या संबंध है? उस वक्त हमारे कुछ पुरखों ने गलती की, मैं इसको कुबूल करता हूं और कुबूलियत देनी चाहिए कि वह बिल्कुल गलती थी। पाकिस्तान में जाने के बाद पाकिस्तान के लोग कहते हैं कि हमने पाकिस्तान मांगा और हमें पाकिस्तान मिल गया, गलत हो गया और हमारे ऊपर हमला हो रहा है - ऐसा पाकिस्तानी लोग कहते हैं। डॉ. लोहिया हमेशा कहते थे कि आप सब लोगों को ठीक ढंग से लेकर राजनीति करिए। आप सबका विकास करिए, आप अच्छा मजबूत हिन्दुस्तान तैयार कीजिए, आगे जाकर कांफिड्रेशन के लिए सभी लोग तैयार होंगे। यदि अखंड भारत होगा, तो बहुत अच्छी बात है। अखंड भारत में होता, तो कम से कम एक पाकिस्तान, हिन्दुस्तान, बंगलादेश - अगर कांफिड्रेशन होगा तो उसके लिए प्रयास करने चाहिए, ऐसा मुझे लगता है।

हर वक्त पाकिस्तान अपने को इस तरह से मान ले, पाकिस्तान को यही डर है, इसलिए वह हर वक्त हमारे ऊपर हमले करता है, अलग-अलग तरह से करता है। हमारे एयरबेस पर हमला होता है। यह क्या बात है? एयरबेस पर हमला होना, इसका क्या मतलब है? छह लोगों को पकड़ने में हमारे लोगों को लगातार तीन दिन लगे। वहाँ पर एनएसजी के लोगों को यहाँ से, दिल्ली से बुलाया गया। उनको वहाँ क्यों बुलाया गया, मुझे मालूम नहीं है? वहाँ मिलिट्री का कैंप था, इसलिए वहां के लोगों को बुलाना चाहिए था। जिनको वहां के जंगल मालूम थे, वहां की सारी मालूमात थी, उनको बुलाने के बजाय इस तरह से काम किया गया। उन्होंने ख्वामख्वाह तीन दिन तक इस देश में डर पैदा करने का काम किया। हमारे रक्षा मंत्री जी वहां जाते हैं और वहां जाकर कहते हैं कि पाकिस्तान को उसी तरह से जवाब देंगे। यह बोलने की बात नहीं है। क्या रक्षा मंत्री जी ने यह बात बोलने के लिए कही थी? आप जवाब दीजिए। आप जवाब देते तो मुझे अच्छा लगता। आपके इधर तो बहुत सारे देशभक्त लोग हैं। आप उनको ट्रेनिंग दीजिए और उधर भेजिए। ...**(व्यवधान)**... हम इसके लिए बिल्कुल तैयार हैं। आप यह कीजिए। मैं हमेशा यह बोलता हूं कि मैं मौलाना आज़ाद को बहुत मानता हूं। मौलाना आज़ाद एक अच्छे और विद्वान व्यक्ति थे। उन्होंने कुरान शरीफ का तरजुमा किया है। वे दो दफ़ा कांग्रेस के प्रेसिडेंट भी

[श्री हुसैन दलवई]

रहे, लेकिन दुर्भाग्य की बात है कि उस वक्त यहां के मुसलमान उनके साथ नहीं थे। उन्होंने कहा कि अगर आसमान की बदलियों से कोई फरिश्ता उतरकर कुतुब मीनार से यह बोले कि, "तुम आजादी ले लो, मगर हिंदू-मुसलमान एकता से दस्तबरदार हो जाओ।" आप हिंदू-मुस्लिम एकता मत मांगो, उससे हाथ धो डालो, तो हम आपको आज़ादी दे देंगे, तो मैं उससे कहूंगा कि भले ही आज़ादी देर से मिल, तो चलेगा, उससे सिर्फ हिंदुस्तान का नुकसान होगा, मगर हिंदू-मुस्लिम इत्तिहाद टूट गया, तो सारी आलम-ए-इंसानियत का नुक़सान होगा। उन्होंने कहा कि इससे बड़ा नुक़सान होगा, इसलिए हमें यह ध्यान में रखना चाहिए। मैक्यावली नाम के एक पॉलिटिकल साइंटिस्ट हुए हैं, उन्होंने बताया है कि राजा को क्या करना है। लोगों को कैसी तकलीफ़ देनी है, यह कभी डायरेक्ट नहीं करना चाहिए। इसको धर्म के नाम से करो, गॉड के नाम से करो। धर्म के नाम से करने का जो काम आप लोगों ने चालू किया है, मेरे ख्याल से वह गलत बात है। मेरा धर्म मेरे पास। मैं मस्जिद में जाऊँ, इबादत करूं, आप मंदिर में जाइए, पूजा-अर्चना कीजिए, उसमें कुछ गैर नहीं है। सारे लोग यहां पर हैं, यहां पर होम मिनिस्टर ने व्याख्यान देते वक्त कहा था कि हम यहां 72 मुस्लिम फिरके हैं। सही बात है। वहां पाकिस्तान में ऐसा नहीं चलता है। वहां पर पाकिस्तान में कई फिरकों को तकलीफ दी जाती है, यहां नहीं दी जाती है। यह अच्छी बात है। यहां सब इकट्ठा रहें, साथ में रहें। होली के वक्त, हमारी पार्टी, जो ग्राम नेता है, उनको रात भर लेकर घूमती थी। उसमें कुछ गैर नहीं है। मुसलमान यह नहीं कहते थे कि हिंदुओं के त्यौहार में क्यों जाते हो, गुलाल क्यों लगाते हो, ऐसा कोई नहीं बोलता था। जब भी ईद होती थी, तो मस्जिद के बाहर, और यह आज भी है कि मस्जिद के बाहर हमारे हिंदू ...**(समय की घंटी)**... मुझे बहुत कुछ बोलना है।

उपासभाध्यक्ष (श्री वी.पी. सिंह बदनौर): ठीक है, दो मिनट और ले लीजिए।

श्री हुसैन दलवई: मस्जिद के बाहर हमारे हिंदू भाई खड़े रहकर छाती से छाती भिड़ाते हैं, ऐसे लंबे से हाथ नहीं जोड़ते। यह लंबे-से हाथ जोड़ना कहाँ से आया? कौन हिंदू, कौन-सी जात का है, इसके लिए लंबा-सा हाथ जोड़ने की बात है। मुसलमान छाती से छाती भिड़ाता है। मेरा यह कहना है कि मुसलमान, क्रिश्चियन, पारसी, ईसाई सभी को साथ लो। इन सभी को साथ ले लो। उन्होंने, सावरकर जी ने पुण्य भू और पितृ भू जो कहा, यह गलत बात है। कहाँ की पुण्य भू और पितृ भू? मैं मुंबई में बम्मनों की बस्ती में देखता हूं कि सारे बम्मन अमरीका में हैं। वहाँ उनके बेचारे माँ-बाप घर में किसी भी तरह से रहते हैं? कौन सा राष्ट्रवाद? आप कौन से राष्ट्रवाद की बात करते हैं? मेरे कहने का मतलब यह है कि यह एक सम्मिलित देश है। आप 'सांस्कृतिक राष्ट्रवाद' कहते हैं, यह 'सांस्कृतिक राष्ट्रवाद' कहाँ से आया? एक तो, 'राष्ट्रवाद' French Revolution के बाद आया। उसके पहले राष्ट्रवाद की बात ही नहीं थी। यह संस्कृति भी कैसे बनी है? सबकी संस्कृति बनी है।

मैं आपको दो-तीन उदाहरण देता हूँ। जब हिन्दुस्तान और पाकिस्तान बने और बड़े गुलाम अली खान साहब पाकिस्तान गए, क्योंकि वे वहां रहते थे, जब वे वहां गाने लगे, तो चूंकि वे कृष्ण के गीत गाते थे, वहां के लोग यह कहने लगे कि आप कलाम गाओ, कलाम गाओ। उन्होंने कहा कि मैं यही

गाता रहा हूँ, अगर मैं गंगा-यमुना की बात न करूं, तो कैसे चलेगा! वे वहां से भागकर मुम्बई आए, आचार्य अत्रे जैसे लोगों ने उनकी मदद की और वे यहां रहे। ...**(समय की घंटी)**... आप मुझे दो मिनट बोलने दीजिए। क्या हम लोग अमीर खुसरो को निकाल देंगे, जिन्होंने सितार बनाई? बिस्मिल्लाह खान साहब की शहनाई हर शादी-विवाह में बजती है। जब शहनाई बजने लगती है, तो समझ में आता है कि यह शादी की शहनाई है। क्या हम बिस्मिल्लाह खान को बाजू में रखेंगे? बनारस में शिव मंदिर की सीढ़ियों पर बैठ कर उन्होंने शहनाई सीखी। ...**(समय की घंटी)**... क्या हम जाकिर हुसैन का तबला नहीं सुनेंगे? क्या हम बड़े गुलाम अली खान का गाना नहीं सुनेंगे? हम बेगम अख्तर का क्या करेंगे, राजा मियाँ का क्या करेंगे? गंगूबाई हंगल और भीमसेन जोशी, ...**(समय की घंटी)**... मैं आपके लोगों को ज़रा मालूमात देता हूँ, इससे उनका फायदा होगा, क्योंकि अपनी शाखा में उन्होंने इनके बारे में नहीं सुना है। पंडित पुरस्कर की रचना 'ईश्वर अल्लाह तेरो नाम', यह उन्होंने लिखा है। आप यह ध्यान में रखिए। क्या पंडित पुरस्कर के बारे में कोई बोलेगा कि वे हिन्दुत्ववादी थे? बिल्कुल नहीं। वे एक कलाकार थे। सारे कलाकार अपने हैं। क्या रवि वर्मा हिन्दू थे, इसलिए उन्होंने सरस्वती और सारे देवी-देवताओं के फोटो बनाए? हम जो फोटो देखते हैं, वे कहाँ से आए हैं? ...**(समय की घंटी)**... वहीं से आए हैं। मैं एक-दो शेर बोल कर अपनी बात खत्म करता हूं।

उपसभाध्यक्ष (श्री वी.पी. सिंह बदनौर)ः आप एक अच्छा सा शेर सुना कर अपनी बात खत्म करिए।

श्री हुसैन दलवईः मेरे ख्याल से हमें इस तरह से झगड़ा करने के बजाए सबको साथ में लेकर चलना चाहिए। अगर आप हर दिन कुछ न कुछ बोलते रहेंगे, तो मैं आपको बताता हूं, यहाँ जेटली जी हैं, कि यह अच्छी बात नहीं होगी। हमारे कई उलेमा ...**(व्यवधान)**... सुनिए, सुनिए, हमारे कई उलेमा लाखों लोगों की मीटिंग में यह दहशतगर्दी गलत कैसे है, यह बताते हैं। वे यह कसम लेते हैं कि यह बिल्कुल गलत है, इस्लाम के खिलाफ है, देश के खिलाफ है, समाज के खिलाफ है। मैं कहता हूं कि आप भी थोड़ी इस तरह की बात करिए।

"बस एक ही उल्लू काफी है",
ज़रा ध्यान से सुनिए,
"बस एक ही उल्लू काफी है,
बरबाद-ए-चमन करने को,
बस एक ही उल्लू काफी है,
बरबाद-ए-चमन करने को,
यहाँ तो हर शाखा से उल्लू आया है,
हालात-ए-हिन्दुस्ताँ क्या होगा?"

धन्यवाद।

THE VICE-CHAIRMAN (SHRI V.P. SINGH BADNORE) : Thank you. Dr. Keshava Rao. You have about ten minutes only.

DR. K. KESHAVA RAO: Thank you very much. This being the Women's Day, I would start requesting the ruling party here that, on this day, because they have been believing in the principle of absolutism, principle of majortism, equating it with absolutism and since this Rajya Sabha has already passed the Women's Reservation Bill and you have all the majority in that House — you also have been talking, last time, when we moved the Bill here, you supported the Bill — now, let it be passed. That will be the greatest tribute to the women and we would express our solidarity. Sir, having said that, I agree with Shri D. Raja, when he said, 'President's Address, rather President's Address', although the Chair has some objections as there can't be two Addresses.

If the President, Shri Pranab Mukherjee, had been here, and if he were to speak his mind, he would not have missed many of the issues in the Address which are currently troubling this country. A man of his stature would not have forgotten to refer to intolerance; a man of his stature would not have forgotten about the diversity of this nation; a man of his stature would not have forgotten about the plurality of this nation and pluralism of this country. These three of them are under attack today. I am not trying to blame anybody. Even Shri Husain Dalwai, for whom I have great respect, said that all people must go together. But he found fault with one of our traditions. He said that when a Hindu puts together his two hands, that is one thing and when we embrace people that is another thing. Whatever it is, whatever is the tradition, my friend would agree with us, we in Telangana have not been speaking on these issues at all. We have started practising what we preach. That is how the TRS won all the last six elections, and candidates of all other political parties have lost their deposits. It is not a great thing! We started implementing that. We as a State celebrate Ramzan; we as a State celebrate Christmas; we as a State celebrate Hindu festivals. This time we gave ₹ 3 crores each, and the next time we intend to give ₹ 10 crores to each festival. This is only to respect each other, not the traditions that the other people practise. Hyderabad has been one of those places where Ganga-Jamuna *Tehzeeb* was being practised. I am just making a reference to this. Sir, today when I talk of intolerance, I might not be agreeing with all of here because I also believe intolerance to intolerance *per se* is intolerance. I agree. I also agree with Shri Naqvi because I am opposed to returning the awards. But nonetheless your intolerance has come to a level where men in office and in high positions today have been speaking something which has crossed the tolerance level, has crossed the bearing level. Now these things should have been taken note of by the Government. The Prime Minister is coming here tomorrow to speak. Let him say what the Government is doing in this regard because the entire House has expressed its concern more than two or three times that these things should come to

an end. If the Prime Minister says that he is taking concrete steps — in the President's Address there is a mention of concrete things — if he were to come and tell us that this is how it is being addressed, that would be very good.

In the last paragraph, the President has talked about the happenings in the House. I am really concerned. Sir, you are in the Chair now. You said that you will give me ten minutes. I know you might give me one minute more also. It should not be one upmanship. What is happening here in this House is this. I have been in this House for long. Here only two parties are being taken note of or factored in any decision making. If you were to think of the men sitting in the middle belonging to various different parties, whose strength is more than that of these two parties.

THE VICE-CHAIRMAN (SHRI V.P. SINGH BADNORE): Please do not get into this.

DR. K. KESHAVA RAO: Why I am saying this is because this is what the President has said that the happenings in the House should not come down to a level where you turn House into demonstration rather than a discussion. This demonstration is there because we are not factoring in all the people. I also think that both the Leader of the House and the Leader of the Opposition would take note of this and take us into cognizance.

Having said this, I have serious objection. No one in this House — Sir, you have been a witness to this and part of this — no one here has condoned what a particular person has said against India. जैसे टुकड़े कर दो, उसको वह बेच दो। इसको किसी ने एसेप्ट नहीं किया, हर आदमी ने इसे कंडेम किया, लेकिन कंडेम करने की ग्लोबल प्रेक्टिस मत कीजिए। हर वक्त उसी को रिपीट मत कीजिए, क्योंकि हमारा देश इतना वीक नहीं है। अगर कहीं एक पागल आदमी ने हमारे हिन्दुस्तान के बारे में कुछ कह भी दिया हो, उससे हमारी एकता टूटने वाली नहीं है। मुझे एक किस्सा याद आ रहा है, अगर आज मैं ऐसा कोई केस लड़ लूं। If I go to a court and defend a particular case where the person is charged with sedition.

And I plead for him, do you also charge me with sedition? I have all the right to defend a person. You must have that kind of a tolerance. You must understand. This way, the ideas come about. You have been talking about 'Argumentative India'. This is a country where you have a 'Upanishadik India'. It is understanding the philosophy. Philosophy comes out of questioning. You question a thing and then the answer comes. So, we never said that what a particular person or a group of people have said is right. It is, certainly, condemnable. But it should not give room wherein lawyers go and take law into their hands all the powers to beat a boy.

[Dr. K. Keshava Rao]

Now, having said this I turn to Address. Actually, this Address spoke on two issues. The issues are, as Mr. Yechury also rightly said, this is more about the poverty. They said *'Sabka Saath Sabka Vikas'.* Then along with it, they have talked about *rozgar* because it has to go along with it. They talked about this referring to Dr. Ambedkar. Now, they have referred to Dr. Ambedkar, and quoted him saying, 'He stressed on political democracy'. When they quote that Ambedkar stressed 'political democracy', perhaps, the President meant that he did not mean mere constitutional democracy, that he did not depend on rules and regulations, that he depended on political milieu and the people. If you think of a political milieu, that brings us to social justice. If social justice brings us relief, then, what exactly are the issues we should have addressed? What is social justice? Look at all the 31 paras of the Address, which spoke about economics and poverty, whether of agriculture, water, irrigation or the *rozgaar* or whatever or, micro financing. You spoke all about it and then he used the words 'financial inclusion'. Sir, 'financial inclusion' is not necessarily social inclusion. Let me clearly say that. Social inclusion, particularly when you have quoted Ambedkar, is something entirely different. Social inclusion is what this country needs to address first before you get into financial inclusion. I give an example. In my village or in anyone's village in this country, say, in a remote area, if a *'Chamar'* starts a *Chamar's* Coffee Hotel and next to it .... *(Interruptions)* .... We have lived that life. We had a hotel which was called Modiga Coffee hotel. But nobody used to come there though it was an air-conditioned hotel.

THE VICE-CHAIRMAN (SHRI V.P. SINGH BADNORE): Kindly address the Chair.

DR. K. KESHAVA RAO: I am saying this because these things provoke us sometimes. If there is a *Chamar* Coffee hotel next to a Brahamin Coffee hotel, where would you go even though mine is an air-conditioned hotel? I challenged this to our Chief Justice when I was arguing before him in the Court. This social inclusion, this social justice is also important when you talk about financial inclusion. I am not undermining financial inclusion at all. Financial inclusion is very necessary. I need money. But what is needed most in this country is social inclusion. Unfortunately, though the Budget gave money and mentioned that their incomes would be doubled, — of course, we will talk about that during the debate on Budget; I am trying to keep it away for some time — more than that, we need social inclusion. So, the President's Address should have addressed it and spoken more on the philosophy of the Government. It was well-worded. That is why, at one stage, he said 'quality of governance'. He did not say 'governance'. 'Quality of

governance' is the certainty and this is where success comes. Anyhow, as somebody said, you should have said, 'Hindu Raj'. I am not trying to go into that. There are good points here and good points there.

Sir, having said that, I will come to the aspect of financial inclusion because I am trying to take the suggestion from Mr. Gill. We talked about banks, capital restructuring of banks, although this should have been spoken much during the Budget Speech, I say few words. You are trying to give ₹ 70,000 crores. But it should not mean that NPAs are written off. What Mr. Gill referred to was that the Debt Recovery Banks should become Debt Reconciliation Banks as far as agriculture is concerned because you have given a lot of focus to agriculture. If agriculture is brought under focus, then, what is required is Debt Reconciliation Banks which will do a better job than the Debt Recovery Banks. The Debt Recovery Act should be there for the NPAs to be recovered. When NPAs have become ₹ 3,64,000 crores or something, you cannot imagine it, yet go on increasing and no body can stop them.

Then, Sir, in the President's Address, the Government has included Micro-Finance in the name of MUDRA. The Finance Minister is here. He knows that it is for name sake that they have brought the Micro-Finance Division so that it makes a big figure. Even then, there is nothing wrong in it as far as the policy issue is concerned.

Sir, about housing, they have said, '2022'. I do not know what magic figure it is unless they use it as an intent. The intent is always welcome. But this is nothing new. We had the National Housing and Habitat Policy of 1997, 1998, 2007, 2012 and we have the JNNURM, etc.

Having said that, since the time is short like out of the box, I would like to tell you that today is a historic day as far as Telangana is concerned and even this country is concerned. Not very much depending on the Central Government, the Telagana Government met the Maharashtra Government and entered into an agreement to share Godavari waters. We do have the Godavari and Krishna Water Tribunals, but we thought that we would give up a few things, sacrifice certain things, and understand the others. That is how a new good things have been done.

Also, Sir, in the President's Address, they have talked about 8,000 clusters coming in for organic farming, but in Telangana we already have 1 lakh acre area earmarked for organic farming. I am not claiming one-upmanship as some States have done more. This is a State subject. What I am trying to say is that when the President was giving his Address, he should have left out those which the States are already doing, moreover, as

[Dr. K. Keshava Rao]

far as federalism is concerned, when this Government, I firmly believe, in most of the cases, except for some pinpricks here and there, is for a very good relationship between the States and the Centre. As I said, there are some pinpricks, some kind of a prejudice or favouritism, which prevail in certain cases, and this needs to be corrected. Thank you very much, Sir.

श्रीमती रजनी पाटिल (महाराष्ट्र): धन्यवाद सर। महामहिम राष्ट्रपति जी ने लोक सभा और राज्य सभा के संयुक्त अधिवेशन में हमारा जो मार्गदर्शन किया है, उसके ऊपर अपने विचार व्यक्त करने के लिए मैं यहां पर खड़ी हूं। सर, तीन मुद्दों के ऊपर राष्ट्रपति जी ने ज्यादा ध्यान दिया है, जिसमें गरीबों की उन्नति, किसानों की समृद्धि और युवाओं का रोजगार, इसका उल्लेख किया गया है। मुझे अच्छा लगा कि कम से कम दो साल बाद "किसान" शब्द इनके मुंह से निकल गया, क्योंकि मैं जिस इलाके से आती हूं, वहां पर चार साल से अकाल पड़ा है, बहुत ही बुरा अकाल। पीने के लिए पानी नहीं है, 40 दिन में एक बार पानी आता है, मैं इस बारे में बहुत बार यहां पर बोल चुकी हूं। तो उन किसानों की समृद्धि का यह दिवास्वपन, अगर यह सरकार देती है तो उसका अभिनन्दन करना चाहिए। हमारा किसान गरीब जरूर है मजदूर है, उसके पास पैसा नहीं है, अकाल से मारा है, परिस्थिति से मारा है लेकिन बहुत स्वाभिमानी है। जमीन अधिग्रहण का जो कानून इन्होंने हमारे ऊपर थोपने की कोशिश की इन दो सालों में, और जिसके लिए हमारे युवा नेता राहुल गांधी जी उठकर खड़े हो गए और इस कारण इनको यह पॉलिसी रोलबैक करनी पड़ी, वही जो मिनिस्ट्री है, एग्रीकल्चर कार्पोरेशन एंड फार्मर्स वेलफेयर, नाम बदल दिया। नाम बदलने से काम नहीं होने वाला है। सोइल हैल्थ कार्ड के बारे में राष्ट्रपति जी ने उल्लेख किया है। मैं किसान परिवार से आती हूं। सोइल का हैल्थ कार्ड हमारे पास रखने की आवश्यकता नहीं। हम जब खेतों में जाते हैं और खेत में जब नजर डालते हैं तो सोइल की हमारी जमीन के बारे में वह हमें पता चलता है। मैं ऐसा ही एक किस्सा आपको बतलाना चाहती हूं। एक नया सीखा हुआ विदेश से सीखकर आया हुआ एग्रीकल्चरिस्ट लड़का, अपने बाप के पास गया जो बहुत अनपढ़ था। उनसे खेत में जाकर बोलने लगा कि पिताजी, आप जिस तरह से ये पेड़ लगा रहे हैं, मुझे नहीं लगता कि इस पेड़ पर कभी अनार लगेंगे। इस पर पिता जी हंसे और बोले, बेटा, इस जन्म में क्या, आगे आने वाले दस जन्म में भी अगर इस पेड़ में अनार लगेंगे, तो मुझे आश्चर्य होगा, क्योंकि यह पेड़ ही अनार का नहीं है। क्या इस तरह से किसानों के साथ होगा? कहां पर अनार आता है, कहां पर आम आता है, कहां पर प्याज़ आता है, अगर यही नॉलेज इन लोगों को नहीं है, तो ये कैसे किसानों की समृद्धि की बात कर रहे हैं? एमएसपी की बात हुई। जब यूपीए के कार्यकाल में अरहर की दाल 70 रुपए प्रति किलो थी, उसको इन्होंने 220 रुपए प्रति किलो करके हमें अरहर नहीं, बल्कि हर-हर महादेव करने का मौका दे दिया।

सर, महाराष्ट्र में चार साल से, खास तौर से विदर्भ और मराठवाड़ा में यानी मेरे क्षेत्र में हर 35 घंटे में एक किसान की आत्महत्या हो रही है और इतनी बड़ी मुसीबत में सरकार को जिस तरीके का कदम उठाना चाहिए, सरकार वह कदम नहीं उठा रही है। इसका हमें बहुत ही आश्चर्य है और हम

इसके लिए खेद प्रकट करते हैं। सर, इतना ही नहीं, बल्कि एक तरफ किसान आत्महत्या कर रहे हैं, वहीं इन्हीं के पार्टी यानी भाजपा के एक सांसद, जो मुम्बई से आते हैं, वे बोल रहे हैं कि आजकल किसानों की आत्महत्या करना एक फैशन स्टेटमेंट हो गया है। हम ऐसे व्यक्तियों का धिक्कार करते हैं। वे इस तरह से किसानों के बारे में बोलते हैं। हमारे क्षेत्र में जो लड़कियां पानी लाने के लिए जाती हैं, कुओं पर जाती हैं और गिरकर मर जाती हैं। अभी हुसैन भाई ने बोला कि पशुधन के लिए जो भी छावनियां चल रही हैं, अब वे बंद हो रही हैं। उसकी ओर ध्यान देने की जरूरत है। उन छावनियों को फिर से शुरू करने की आवश्यकता है।

सर, 'प्रधान मंत्री जन-धन' योजना के लिए बहुत कुछ बोला गया। मैं ज्यादा नहीं बोलूंगी। बीड़ जिले में केज करके मेरा एक छोटा-सा गांव है। जब मैं वहां पर गई, तो मैंने देखा कि वहां पर बैंकों के बाहर बड़ी-बड़ी लाइनें थी, मैं खुश हो गई। हमारे सब भाई लोग वहां पर खड़े थे, हमने उनसे पूछा कि आप अकाउंट खुलवा रहे हैं? उन्होंने कहा कि हां दीदी, हम अकाउंट खुलवा रहे हैं, क्योंकि नरेन्द्र मोदी जी ने कहा है कि हमारे अकाउंट में 15 से 20 लाख रुपए जल्दी ही आने वाले हैं। वे लोग उस पैसे के लिए वेट कर रहे हैं, लेकिन अभी तक उनके अकाउंट में पांच पैसे भी नहीं आये हैं। पिछले दिनों हमने डा. अम्बेडकर साहेब के 125वीं वर्षगांठ मनाई। 2020 साल हिन्दुस्तान के लिए बहुत ही महत्वपूर्ण साल होगा। जब हमारे देश में सबसे ज्यादा युवा शक्ति होगी, वह साल 2020 का होगा, लेकिन हम इन युवाओं को क्या दे रहे हैं? हम इन युवाओं को क्या सिखा रहे हैं? आज हमारे देश में युवा सबसे बड़ी तादाद में हैं, उनको हम नफरत सिखा रहे हैं, उनको हम एक-दूसरे को शक की नजर से देखना सिखा रहे हैं। हम उन्हें जातिवाद सिखा रहे हैं, हिंसा सिखा रहे हैं। हम एक-दूसरे को लड़ने के लिए सिखा रहे हैं। हम इन बच्चों को क्या दे रहे हैं? मैं ए.पी.जे. अब्दुल कलाम की एक लाइन Quote करना चाहूंगी। ए.पी.जे. अब्दुल कलाम ने बोला था, "We will be remembered only if we give to our younger generation a prosperous and safe India, resulting out of economic prosperity coupled with civilizational heritage." यह हमारे ए.पी.जे. अब्दुल कलाम जी ने बोला था।

सर, 15-20 दिन पहले हमें एक प्रोग्राम में आठ दिन के लिए लंदन जाने का मौका मिला। लोक सभा और राज्य सभा के कुल 8 या 9 सांसद लंदन गए थे। वहां पर जब स्टूडेंट्स के साथ interaction करने का मौका मिला, तो उन्होंने interaction में तीन ही सवाल पूछे। मैं जेटली जी को खास तौर से यह बताना चाहती हूं कि international students ने हमसे तीन ही सवाल पूछे। एक सवाल दादरी के लिए पूछा, एक सवाल हैदराबाद के रोहित वेमुला के लिए पूछा और तीसरा सवाल 9 तारीख को जो जेएनयू में incident हुआ था, उसके लिए पूछा, intolerance के लिए पूछा। मुझे लगता है कि यह बात अच्छी नहीं है। हमारे देश का perception इस तरह गलत जाना, यह हमारे देश के लिए अच्छा नहीं है। मुझे यह लगता है कि यहां पर अटल जी का नाम जो बार-बार लिया जाता है और हमारे ऑनरेबल मंत्री जी उनकी कविताएं बहुत सुनाती हैं, उनको मैं अटल जी के शब्दों में बताना चाहती हूं कि चिंगारी का खेल बहुत बुरा होता है, दूसरों के घर जलाने का सपना अपने ही घर में काम कर लेता है। अगर हम इन युवाओं को सकारात्मक विचार नहीं देंगे, तो हम गलत दिशा में जा रहे हैं।

सर, इस सरकार ने आने के बाद एक कारखाना शुरू कर दिया है और उस कारखाने का काम

[श्रीमती रजनी पाटिल]

है, जो हमारा पुरानी बोतल थी, उसके ऊपर नया लेबल लगा कर बेच डालो। हमारा जो कार्यक्रम था, उसको पहले इनके ही प्रधान मंत्री जी ने बोला कि यह तो failure monument है। ऐसा बोला गया, लेकिन इस साल जब बजट प्रस्तुत किया गया, तो जेटली जी ने बोला कि हमने सबसे ज्यादा पैसा यूपीए का जो failure monument है, उसी को दिया, यानी "मनरेगा" को दिया है। उसी में वे जान फूंक रहे हैं। "निर्मल भारत", जो यूपीए ने शुरू किया था, उसको "स्वच्छ भारत" नाम दिया गया।

(उपसभापति महोदय *पीठासीन हुए)*

चाहे मंगलयान हो या जम्मू-कटरा रेल हो, ये सभी हमारे प्रोजेक्ट्स थे, जिनको लेबलिंग करके, रिपैक करके देश के सामने रखा गया कि हमने ये-ये किया है। लेकिन मैं उनको बताना चाहती हूं कि सिर्फ हमारी योजनाओं के नाम बदलने से आपका काम होने वाला नहीं है।

सर, अभी जब आप आकर बैठे तो मेरी धड़कन थम गई कि आप आए हैं तो जरूर घंटी बजाएँगे। मैं आपसे रिक्वेस्ट करूंगी कि आप मुझे दो मिनट का टाइम दे दीजिएगा। आखिर में, मैं एक बार फिर सिर्फ महिलाओं की बात कहना चाहूंगी। जिन महिलाओं की आबादी 50 प्रतिशत है और जो इस देश की आधी आबादी हैं, उन महिलाओं के आरक्षण की परिस्थिति अभी इस सरकार के हाथ में है। यूपीए सरकार ने वह बिल राज्य सभा में पास कराकर अपना काम कर दिया था। अब लोकसभा में इनके इतने सांसद हैं कि वहां संख्या का गणित इनके साथ है। मैं प्रधान मंत्री और उनके मंत्रियों को यह आह्वान करना चाहती हूं कि अगर आप सही मायने में आज "महिला दिवस" मनाना चाहते हैं, तो इस देश की महिलाओं को आरक्षण का गिफ्ट दे दीजिए। यह सपना राजीव जी ने देखा और उन्होंने 73वें और 74वें अमेंडमेंट्स के जरिए हमें 33 परसेंट आरक्षण दिया। उस माध्यम से मेरी जैसी गरीब घर की महिलाएँ भी, जिनका कोई बड़ा बैकग्राउण्ड नहीं है और जो स्वतंत्रता सेनानियों और किसानों के घर में पैदा हुई, वे भी जिला परिषद के माध्यम से चुनकर आ गईं और राज्य सभा तक पहुंच गईं। इसका श्रेय अगर किसी को जाता है, तो वह सिर्फ राजीव गांधी जी को जाता है। उन्हीं राजीव गांधी जी के सपने को आगे बढ़ाते हुए सोनिया जी ने उस 33 प्रतिशत का आरक्षण राज्य सभा में पारित करा दिया, जिसे अभी लोक सभा में पारित करने की आवश्यकता है।

सर, मैं एक सुझाव देना चाहती हूं। 1947 में जब हमें आज़ादी मिली थी, तब हमारे देश की आबादी 37 करोड़ थी, लेकिन आज 2016 में हमारे देश की आबादी 125 करोड़ क्रॉस कर गई है। अगर आप महिलाओं को सही मायने में आरक्षण देना चाहते हैं, तो आप लंदन में जाकर देखिए, वहां साढ़े आठ सौ एम.पीज़ हैं। वह इतना छोटा कंट्री है और वहां साढ़े आठ सौ एमपीज़ हैं, लेकिन हमारा इतना बड़ा देश है कि लोक सभा के हमारे एक-एक सांसद को 17-18 लाख मतदाताओं को देखना पड़ता है। अगर हम अपनी constituencies को ही थोड़ा छोटा कर लें, तो महिलाओं को भी आरक्षण दिया जा सकता है और भाइयों को जो यह डर लगता है कि महिलाएँ आ जाएँगी तो हमारा क्या होगा, वह प्रॉब्लम भी नहीं होगी, उनके मौके भी संरक्षित रहेंगे। इस तरह से हम कर सकते हैं।

सर, मैं एक और चीज़ यहाँ बताना चाहती हूँ, जो हमारे लीडर ऑफ दि अपोज़िशन, आज़ाद साहब ने कही थी। मुझे लगता है कि वह बात फिर दोहराने की आवश्यकता है। मध्य प्रदेश हो या

राजस्थान, वहाँ पर पंचायतों के चुनाव लड़ने के लिए यह पाबंदी लगा दी गई है कि फलां-फलां, जब आठवीं या दसवीं पास हो तभी वह चुनाव लड़ सकता है। मुझे लगता है कि यह सरासर अन्याय है। अगर इस तरह का कानून बनाया गया तो हमारी जो महिलाएँ हैं, जो एससीज़ और एसटीज़ हैं, जो दलित हैं, उनके सामने अड़चन आ सकती है, इसलिए ऐसे क़ानून को खत्म करने की आवश्यकता है। सर, आज हमारी महिलाएँ अपने आपको असुरक्षित महसूस करती हैं। उनके ऊपर atrocities बढ़ रही हैं, किसान आत्महत्या कर रहे हैं और ऐसी स्थिति में महिलाओं में उनका आत्मसम्मान जगाने की आवश्यकता है।

सर, आपने इतना समय दिया कि अब मैं एक ही मिनट में अपने मन की बात कहकर अपनी बात पूरी करूंगी। "मन की बात" अकेले इनकी नहीं है, बल्कि आज के दिन महिलाओं के मन की बात भी होनी चाहिए। सर, मैं एक ही बात कहना चाहूंगी कि महिलाएं जो आरक्षण माँग रही हैं, जो संरक्षण माँग रही हैं, वे इस देश में 50 प्रतिशत की तादाद में हैं। इस देश की तमाम महिलाएँ हर रोज अपनी लड़ाई खुद लड़ती हैं। इतना ही नहीं, हम आज भी झांसी की रानी का नाम लेते हैं, लेकिन जब आप बाहर जाकर देखेंते तो पाएँगे कि जिस प्रकार पहले झांसी की रानी घोड़े पर चलती थी, उसी प्रकार हमारी आज की झांसी की रानियाँ स्कूटर पर चलती हैं, अपने बच्चे को पीछे बिठाती हैं, अपने हाथ में लैपटॉप लिए दिन भर काम करते हुए वे सुबह-शाम घर का भी काम करती हैं और बच्चों को भी पालती हैं। **...(समय की घंटी)...**

सर, मैं महिलाओं की तरफ से एक ही बात कहूँगीः

"न किसी को गिराया, न खुदी को उछाला,
कटा जिन्दगी का सफर धीरे-धीरे।
जहाँ पहुंचे आप छलाँग लगाकर,
वहाँ पहुंचेंगे हम भी, मगर धीरे-धीरे।"

MR. DEPUTY CHAIRMAN: Now, hon. Finance Minister will intervene.

THE MINISTER OF FINANCE; THE MINISTER OF CORPORATE AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Mr. Deputy Chairman, Sir, we have, for almost three days had the privilege of listening to a large number of Members of this hon. House on the Motion of Thanks to the Address of the President. The Prime Minister would be replying to the debate tomorrow. I have only a few points to make in a brief intervention. On some of the issues which are covered in the Address of the hon. President, it is needless to say that I stand in support of the Motion proposed to thank the hon. President. The current year is the second year of this Government and the President's Address really represents the policy/programme and the future roadmap, as far as the Government is concerned. Obviously, in that roadmap where the Government should correct itself, and in some areas if we have been found to

[Shri Arun Jaitley]

be lacking, the Opposition, legitimately has a right to point out those areas. But I think one difference in this debate and the ones we have had in this House over the last decade or so is that the Motion of Thanks to the President debates earlier, when the UPA was in power and we were on the other side, were predominantly influenced by one core agenda. And the principal issue every year in the debate used to be corruption. In fact, if we take out the time which Members used to consume in highlighting various scams, some of us had even difficulty in counting the number of zeros when we added to those scams. I think, the highpoint of the present debate over three days is ...*(Interruptions)*...

SHRI SHANTARAM NAIK (Goa): I think here ...*(Interruptions)*... What happened in Chhattisgarh? ...*(Interruptions)*... What happened in Madhya Pradesh? ...*(Interruptions)*...

डा. विजय लक्ष्मी साधौ (मध्य प्रदेश)ः मध्य प्रदेश में क्या हुआ, छत्तीसगढ़ में क्या हुआ? **...(व्यवधान)...** मध्य प्रदेश में क्या हुआ? **...(व्यवधान)...**

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*... Please. ...*(Interruptions)*... No, no. ...*(Interruptions)*... Not allowed. ...*(Interruptions)*... Sit down. ...*(Interruptions)*... आप बैठ जाइए। **...(व्यवधान)...** No, no. ...*(Interruptions)*... Not allowed. ...*(Interruptions)*... Don't disturb. ...*(Interruptions)*...

SHRI T.K. RANGARAJAN (Tamil Nadu): The agenda is ...*(Interruptions)*... Secularism has become more important ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Dr. Sadho, sit down. ...*(Interruptions)*... Mr. Rangarajan, take your seat. ...*(Interruptions)*...

SHRI T.K. RANGARAJAN: Whether you can keep this country united ...*(Interruptions)*... That is the core issue. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Rangarajan, ...*(Interruptions)*... Mr. Rangarajan, let him complete. ...*(Interruptions)*... Please sit down. ...*(Interruptions)*...

SHRI ARUN JAITLEY: Thank you, Mr. Rangarajan. ...*(Interruptions)*... I am extremely grateful ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Please. ...*(Interruptions)*...

SHRI ARUN JAITLEY: Sir, in the last three days I was waiting for Members to speak on this issue. But I found that this was one agenda, fortunately, which is no longer a matter

of core concern because, obviously, there has been, if not an elimination, a significant decline as far as the level of corruption is concerned. Therefore, understandably, it is not a matter, as Mr. Rangarajan says, of core concern any more. ...*(Interruptions)*...

SHRI T.K. RANGARAJAN: No. I don't say like that. ...*(Interruptions)*... It is already there. ...*(Interruptions)*... Thirty per cent is there. ...*(Interruptions)*... Everything is there. But more important is secularism. ...*(Interruptions)*... Secularism has become more important. ...*(Interruptions)*... The point is whether you can keep this country united under your leadership...*(Interruptions)*... That is a ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay; please.

SHRI ARUN JAITLEY: And I think, Sir, if Members have to struggle to invent an allegation of corruption, it speaks volumes as to how the atmosphere and the environment in this country has changed. Let me start by what the hon. Members said and what some of the Members have been referring to. I would not go into the details because a week ago this House had an opportunity to discuss the issue at length. How do we keep this country together? That is the fact that you have mentioned. Sir, we, obviously, belong to different ideological formulations and all of us have a right to believe that my own roadmap that I have for this country is the best to keep this country together.

I have no doubt in my mind, I have said it in the earlier debate also, that almost all groups represented in this House are mainstream political parties which are a part of India's parliamentary democracy. The unity of this country is paramount. And, therefore, if we are to keep this country together, then, obviously, we have to make sure that the space for those who speak about the breakup of this country, that space itself, if not narrowed down, should be completely eliminated. But in the name of freedom of thought, freedom of expression, I have no hesitation in saying that both my party and the Government is absolutely clear that anybody who raises a voice against the sovereignty and integrity of India, we are certainly against them. We will discourage them; we will ask the law to take their own course, and I would urge hon. Members that rather than come out with subsequent explanation that we do not agree with them, they should be one in denouncing such activities as we have seen. ...*(Interruptions)*... Hon. Member, Mrs. Patil, even last time, I said, I have always maintained, and, therefore, you need not assume that my charge is against any particular group, I said in this House that I am one of those who believe that the Congress has been a mainstream party, and I was personally very surprised when I saw some statements supporting a fringe, which we saw.

[Shri Arun Jaitley]

5.00 P.M.

The hon. Member, Mrs. Patil just now mentioned that at Kings College in London, they were asked about Hyderabad or about JNU... ...*(Interruptions)*... I can tell you that you can have people who have concern for some of the activities that happened here, but most people in this country and overwhelming majority does not support the idea of eulogizing those who in your State blasted the city of Mumbai in 1993, to organize some events in support of those people who symbolize that destruction, or, for that matter, throwing up the idea of breaking this country into pieces. Ultimately, nobody has anything against a particular student who was arrested. But then what we had said in this House that people have a right of free speech, but people don't have a right of free speech to advocate 'that I want to advocate the break up, as far as the country is concerned'. Therefore, where does the threat to unity and integrity of the country come?

SHRI D. RAJA: who said? ...*(Interruptions)*...

SHRIMATI VIPLOVE THAKUR (Himachal Pradesh): He did not say it ...*(Interruptions)*... It is all fabricated. ...*(Interruptions)*... The police said that. ...*(Interruptions)*...

SHRI ARUN JAITLEY: Madam, let me remind you of what I have been saying. I expect mainstream political parties, like the Congress to be in the forefront of being against these people.

SHRI DIGVIJAYA SINGH: Of course, we are; of course, we are ...*(Interruptions)*...

SHRI ARUN JAITLEY: So, please don't do anything which adds respectability to these people. ...*(Interruptions)*...

SHRIMATI VIPLOVE THAKUR: We are against who want to break this country. But don't take a particular name because he has not said it.

SHRI ARUN JAITLEY: I have not taken any name. I don't know आज़ाद साहब, आपकी भाषा में सोच रहे हैं कि टोपी इनके सिर पर है। मैंने कोई नाम नहीं लिया है, बल्कि मैं तो बार-बार कह रहा हूं कि कांग्रेस मुख्यधारा की पार्टी है।

Sir, leaving this issue apart, several Members used this debate to make a number of comments about what is the Government's policy and what efforts we are making to bring back black money into the country.

श्री राजपाल सिंह सैनी (उत्तर प्रदेश): जेटली साहब, आपकी हिन्दी बहुत अच्छी है।

MR. CHAIRMAN: Please, please.

श्री अरुण जेटली: यदि मुझे कहा गया है, तो मैं हिन्दी में बोल देता हूं। बार-बार यह कहा जाता है कि काले धन के विषय को लेकर क्या कदम उठाए जा रहे हैं? ...*(Interruptions)*... I normally speak in both languages. So, for their benefit I will speak in Hindi. बार-बार यह विषय उठाया जाता है कि काले धन को लेकर सरकार की नीयत और नीति क्या है। यह चर्चा काफी आगे बढ़ी। पिछले 21 महीनों में, जब से यह सरकार आई है, एक विषय बहुत स्पष्ट रूप से था कि HSBC के बैंक में जिन भारतीय मूल के लोगों के खाते थे, उनकी एक लिस्ट सरकार के पास आई। श्री गुलाम नबी आज़ाद साहब ने कहा कि उसको सार्वजनिक कर दो। आज़ाद साहब, उसको सार्वजनिक करने की एक प्रक्रिया है। जब अदालत में चार्जशीट फाइल होती है - इसमें बहुत अधिक मात्रा में ऐसे लोग हैं, जिनकी असेसमेंट प्रोसिडिंग्स पूरी हो चुकी हैं, कम्पलीट हो चुकी है, जिनके खिलाफ क्रिमिनल केस भी कोर्ट में डाल चुके हैं। जो कोर्ट में केस डालते हैं, वे सब सार्वजनिक हैं, उनके नाम भी छपते हैं। कुछ ऐसे लोग हैं, जिनके खिलाफ केस नहीं पड़ा है, लेकिन आने वाले कल में पड़ सकता है। अगर आप उस प्रक्रिया से बाहर जाकर सूची सार्वजनिक करते हो, तो अंत में जिन लोगों के नाम उस सूची में हैं, आप उसकी सहायता करते हो। Your advice is a *bona fide* advice. But it will land the Government of India, whether it was headed by the UPA or the NDA, into a trap. ...*(Interruptions)*...

विपक्ष के नेता (श्री गुलाम नबी आज़ाद): जब हम यह कहते थे, तब आप नहीं मानते थे। तब आप यह कहते थे कि कांग्रेस को कुछ छिपाना है, इसलिए नहीं कहते। मैं यह नहीं कहता ...**(व्यवधान)**... आपको करने चाहिए।

†قائد حزب اختلاف (جناب غلام نبی آزاد) : جب ہم یہ کہتے تھے، تب آپ نہیں مانتے تھے، تب آپ یہ کہتے تھے کہ کانگریس کو کچھ چھپاتا ہے، اس لئے نہیں کہتے، میں یہ نہیں کہتا ...(مداخلت)... آپ کو کرنے چاہئے،

SHRI ARUN JAITLEY: Sir, if you make it an inter-party issue, all your cooperation treaties have a covenant that the information is being provided on a particular condition. And, that condition has to be complied with. And one of the conditions is that you make the names public when the case is filed in court. I give you an example. In the Income Tax Act, there is a provision that I cannot make anybody's information of search or investigation or even assessment proceedings public. In the other House, we had a debate. I said that I was not going to make that public because there was a prohibition in the Act. Once a case is filed, it can be made public. But if you make it public other than by a procedure, which is not prescribed in that agreement, then you disentitle yourself from getting any evidence internationally. And, if you do not get evidence internationally, you

†Transliteration in Urdu Script.

[Shri Arun Jaitley]

will never be able to prove the case. So, the best way of helping the accused is: Breach the treaty; disentitle yourself from getting the information; and, then, the accused gets scot free. That is not an advice that we are following. We are following the procedure very strictly. In most of those cases, assessments have been completed and criminal cases have been filed. Those names are already in public domain. I have no hesitation in sharing the names that are already in public domain. But we will strictly follow the procedure that is given in courts. In the Lichtenstein case, wherever prosecutions were required, we have filed them. We have opened the window for declaring the money which the people have, abroad. Many people have declared. Some may not have declared. By 2017, the G-20 initiative, the FATCA Agreement, which we have entered into with the US, there is now increased emphasis on sharing of information globally. A lot more information is going to come, almost by the day. And, those who have moneys abroad, but did not declare them, once their information is known — and, in some cases, some information is coming to us; investigations are proceeding — the penal provisions of a very strict clause will be applicable against them.

Some comments were made with regard to the income disclosure scheme, which we have just announced. Now, compare it with what had happened in the past. In the past, you had several schemes. And, I can tell you that it is not necessary that all the schemes succeed very well. In a general parlance, लोग बात करते हैं, तो कई बार कहते हैं कि आप declare कर दीजिए और लोग अपने आप declare करेंगे। ऐसा नहीं हुआ। 1980 में Bearer Bond Scheme आई थी, जब आपकी सरकार बनी। पूर्व राष्ट्रपति वेंकटरमन साहब उस वक्त Finance Minister थे। उसमें केवल 904 करोड़ रुपए आए थे। 1997 में चिदम्बरम साहब जो स्कीम लाए, वह स्कीम क्या थी? जब आपके नेता हम लोगों की आलोचना करते हैं, तो वे कई बार याद कर लें कि उस वक्त क्या हुआ। In 1997, you said, 'Please make declarations of undisclosed income by just paying 30 per cent tax, nothing more than that, and declare it at the 1987 value.' In 1997, you declare it at the 1987 value! Most of the declarants were minor children and women. लोगों ने अपने बच्चों और पत्नियों के नाम पर capital create करना शुरू कर दिया कि 10 साल पहले मैंने सोना खरीदा था या मैंने जमीन खरीदी थी और 10 साल पुरानी इनकम पर टैक्स दे दिया। The honest taxpayers went to court and said, "I paid tax in 1987. So, if you add the interest factor, I am an honest taxpayer and paid much more, and now to this man, in 1997, you are giving the facility of paying tax on the income of 1987, and only tax and nothing else!" Somehow, that decision was averted. India, normally, has 10 to 15 per cent tax buoyancy every year. हर साल जो tax collect होता है, वह पिछले साल की तुलना में 10-15 परसेंट बढ़ता है, लेकिन 1997 की स्कीम के बाद वह अगले साल बढ़ा ही नहीं। यह उसका

दूसरा परिणाम था। यह सब सोचने के बाद, what is it that we have done? We have said, if you have any income which has escaped assessment, declare it today. Over and above your tax, as of the value today — so, no back-dated value — as of the market value today, pay the tax plus 50 per cent penalty. So, it is not an amnesty scheme. जिसमें 50 परसेंट penalty है वह Amnesty Scheme नहीं है। Similarly, we have other schemes for the people whose appeals are pending, etc.; I am not going into the details, जब बजट पर डिस्कशन होगा, तो उसमें जाएँगे। So, when you make comments about the steps that we are taking, from foreign black money to domestic black money to filing prosecution and assessments, please honestly compare your own track record in this regard.

Secondly, Sir, a lot has been spoken and we will have a detailed discussion as far as the economy is concerned. This is a period where we need the cooperation of all political groups. We are in the midst of a situation where we are fighting a serious global crisis. The global economy is shrinking. विश्व की पूरी अर्थव्यवस्था छोटी होती जा रही है, global trade छोटा होता जा रहा है। अगर आप एक-एक देश में जाकर बात करते हैं, तो जो हमारे साथ compete करते थे और आप लोग सरकार में हमसे ज्यादा लंबा रहे हैं, जब आप सत्ता में थे, मैं केवल आपको दोष दूँ, यह नहीं, पूरे विश्व की स्थिति भी बिगड़ रही थी। मैं लेख पढ़ा करता था कि BRICS में से जो 'I' है, वह बाहर निकल जाएगा, it is a weakling. Today, they say that you are the bright spot. अब कई कारण हैं, मैं उसका राजनीतिकरण नहीं करता, लेकिन ब्राजील की स्थिति देखिए, रूस की स्थिति देखिए, चीन के slowdown का impact देखिए, दक्षिण अफ्रीका की स्थिति देखिए, आप एक-एक स्थान देख लें, पूरे विश्व की अर्थव्यवस्था सिकुड़ती जा रही है। पहले विश्व में आर्थिक संकट कभी 10 साल में एक बार आता था। आज तो रोज वही परिस्थिति है।

The new model now is volatility. It is uncertainty, and therefore you need to create firewalls around India by which our own domestic systems are such that we can serve the people and save our economy to the maximum that we can from this global adversity. जब दुनिया आगे बढ़ रही थी, तब ग्रो करना सरल होता है। When the going is good, everybody is at his best. But when the going is globally challenging, you are then to sustain; and therefore, our emphasis today is on our services sector, which is doing well. Our manufacturing is somewhat recovering. Urban demand is recovering. But then there are challenging areas. We have had two very bad years of monsoon. So, the rural demand is poor. There is agrarian crisis. So, you need to put in a lot of money into the villages, into the rural areas. मैं यह बात तुलना के रूप में नहीं कह रहा हूं, लेकिन हम लोग कोशिश कर रहे हैं। अगर राज्यों और केन्द्र का मिलाकर, इस साल ग्रामीण सड़क योजना पर 27,000 करोड़ रुपया जाता है, तो उससे फर्क पड़ेगा। आपने मनरेगा का बार-बार जिक्र किया। जब प्रधान मंत्री जी कहते थे, 'It is a living monument of failure', तो इसका मतलब यह था कि आज़ादी के 60-65 साल के बाद भी अगर हमें ऐसी योजना बनानी पड़े, तो इसका मतलब उनका स्पष्ट अर्थ यह था कि अभी तक हमने ज़मीन के ऊपर किया क्या है? ...**(व्यवधान)**...

AN HON. MEMBER: That is an after-though. After-though, he is saying it. ...*(Interruptions)*...

SHRI ARUN JAITLEY: After 60 years, if we have to conceive such schemes, it is a reflection of what we have done in the last sixty years. But then, this year, if we spend the money which we have allocated, this will be the highest ever allocations. मेरे पास एक वर्ष का पूरा रिकॉर्ड है। आप 40,000 करोड़ रुपए एलोकेट कर दो और साल के अंत में 29,000 करोड़ रुपये खर्च करो, लेकिन अब तो सारा रुपया खर्च हो रहा है। Maximum amount interest subvention के लिए है।

हम बिजली के लिए, सिंचाई के लिए अधिक से अधिक साधन देंगे, क्योंकि उन क्षेत्रों में एक संकट है। अगर बुनियादी सिद्धांत ले लिए जाएं, तो सरकार को स्वयं अपने साधन उन क्षेत्रों में डालने पड़ेंगे, इन्फ्रास्ट्रक्चर में डालने पड़ेंगे।

आज पब्लिक सेक्टर बैंकों की जो स्थिति है, मैं इसको कोई बहुत बड़ा संकट नहीं मानता हूं। निश्चित रूप से यह एक चुनौती अवश्य है, लेकिन ये ऋण कोई हमारे ज़माने के लिए हुए नहीं हैं। राजनीतिक लोग उसमें कितना हस्तक्षेप करते हैं, मुझे नहीं मालूम ...**(व्यवधान)**... लेकिन परिस्थिति यह है कि कितने वर्षों से कितने ही सेक्टर ऐसे रहे हैं। यह संकट क्या है? आप स्टील को ले लीजिए, सच में अर्थव्यवस्था की स्थिति यही है। स्टील का संकट यह है कि देश में चायना से सस्ता स्टील आ रहा है, इसलिए हमारी स्टील मिलों का स्टील कम बिक रहा है और स्टील मिलें संकट में चली गई हैं। दुनिया में टाटा स्टील जैसी कंपनी की रेटिंग भी खराब हो गई, जो स्टील की सबसे पुरानी कंपनियों में से एक हैं। 'SAIL' की रेटिंग खराब हो रही है और लगभग सभी स्टील मिलें घाटे में चल रही हैं। जब घाटे में चल रही हैं, तो बैंक का पैसा नहीं लौटा सकती हैं। पिछले पांच-सात सालों में इस पर क्या किया गया? लेकिन पिछले कुछ महीनों में हमारी सरकार ने ड्यूटीज़ बढ़ाई, चायना से जो सामान आ रहा था, उस पर कार्यवाही की और मिनिमम इम्पोर्ट प्राइज़ रखा। जो देश कहते थे, 'India should not be protectionist', उस अमरीका ने चाइनीज़ स्टील पर 260 per cent से भी ज्यादा ड्यूटी लगा दी है क्योंकि स्टील का जो इन्वेज़न है, उसके कारण हमारी स्थानीय मिलें एकदम बन्द हो जाएं और वे मिलें बैंकों का पैसा तक भी न दे पाएं, जिससे बैंकों के NPA बढ़ जाएं, यह हम कैसे होने देते? लेकिन यह काम 21 महीनें से पहले भी तो हो सकता था, क्योंकि स्टील का संकट तो पहले से था।

फिर पावर सेक्टर आता है। ...**(व्यवधान)**... आज देश में, पावर के क्षेत्र में, बिजली की रिकॉर्ड पैदावार है और बिजली का रिकॉर्ड डिस्ट्रिब्यूशन या वितरण है। जब राज्यों में बिजली जाती है तो कुछ राज्यों ने यह नीति बना ली है और मुझे लगता है कि इस पर इस सदन में एक आम राय बननी चाहिए और राज्यों में भी बननी चाहिए, जिसके लिए हम कोशिश भी कर रहे हैं कि वोट प्राप्त करने के लिए बिजली का जो दाम है, वह दाम नहीं लेंगे, उससे सस्ते दाम पर बिजली देंगे। अब इस घाटे की पूर्ति कौन करेगा? या तो राज्य अपने बजट में से करे। ये केवल उद्योगपति नहीं थे। राज्य सरकारों ने समझा कि बैंकों से पैसा लेते जाओ, बैंक पैसा देते जायेंगे, लेकिन बैंकों का पैसा लौटायेंगे कैसे? यह हम सब के लिए सबक है। मैं एक उदाहरण देता हूँ। मैं किसी को छोटा नहीं दिखला रहा हूं। आप इसका आकलन कर लीजिए।

राजस्थान में जब 2008 में आपकी सरकार आई, तो बिजली कम्पनी को लगभग 15 हजार करोड़ बैंकों को देना था। किसी को लगा कि सस्ती बिजली देने से, घाटे में बिजली देने से चुनाव में वोट जीता जाता है, लेकिन सीटें तो इतिहास में सबसे कम आई और वह 15 हजार करोड़ अब 70 हजार करोड़ हो गया। इसके 70 हजार करोड़ होने का असर यह हुआ कि हर युनिट पर 2 रुपये ब्याज पड़ गया। बिजली का दाम भी बढ़ गया और केन्द्र से कोई कदम नहीं उठाया गया कि इसको कैसे उठायेंगे? तो घाटा करवाने में अगर स्टील नम्बर एक पर है, तो State discoms का इसमें दूसरा रोल है। आज 15 से ज्यादा discoms हैं। हमने एक सेंट्रल स्कीम 'उदय योजना' इस संकट में से बाहर निकलने के लिए बनायी है, उस पर हस्ताक्षर किये हैं।

तीसरा, हाईवेज़ हैं। अब जितने भी हाईवेज़ और इंफ्रास्ट्रक्चर प्रोजेक्ट्स हैं, वे कब चलेंगे — उनको कौन बनायेगा? सरकार तो नहीं बनाती। हम आगे contractors को देते हैं, प्राइवेट पार्टीज़ को देते हैं। पहले 17 टेंडर्स जो इस सरकार ने दिए — आप लोग हाईवेज़ सेक्टर की यह स्थिति छोड़ कर गए थे कि पहले 17 टेंडर्स का जवाब देने के लिए not a single response came. A booming sector was virtually killed. This is how you were managing it. And, therefore, in last year's Budget. I started putting a lot of money. अब आप कहते हैं, जो बड़ा सिम्पल तर्क है। I think, the most dangerous calculations are only back-of-the-envelope calculations.Your Leaders also say this. अब तेल का दाम घटा। What effect did the reduction in oil prices have? तेल का दाम जब घटा, तो उसका एक लाभ यह हुआ कि जो देश इसकी पैदावार करते थे, उन देशों को थोड़ा नुकसान हुआ और जो लोग उसका इस्तेमाल करते थे, उनको थोड़ा लाभ हुआ, क्योंकि तेल सस्ता मिलने लगा। अब उस सस्ते तेल के बीच में जो दाम का अन्तर था, उसमें हम लोगों ने क्या किया। यह तीन हिस्सों में गया। मैं अकाउंट्स दे सकता हूं। इसका सबसे बड़ा जो हिस्सा था, वह कंज्यूमर को गया। कंज्यूमर के बाद एक छोटा सा हिस्सा ऑयल कम्पनीज़ को भी गया। ये मार्केटिंग कम्पनीज़ देश की जनता की हैं और क्योंकि ये future purchases करती थीं। इन्होंने 80 डॉलर के दाम पर खरीदा, लेकिन जब बेच रहे थे, तो उसका दाम 60 डॉलर हो गया। तो इस रिडक्शन से ऑयल कम्पनीज़ को एक स्टेट पर 30 हजार करोड़ रुपया लॉस हो गया। उन्होंने थोड़ा सा अपने उस घाटे को पूरा किया। They are public companies. They have shareholders. Government is a shareholder. And there are private shareholders. जो तीसरा हिस्सा था, हमने उसको infrastructure cess or excise के रूप में लिया और infrastructure में डाल दिया। अब यह किसी ने आपके नेताओं को समझा दिया कि एक लिफाफे के पीछे गणित कर लो और बिना समझे हुए — जो आदमी तेल खरीदता है और कार चलाता है, वह सड़क पर चलाता है। तो अगर उसमें से 'ग्रामीण सड़क योजना' के लिए भी पैसा चला गया, Nationa Highways, जोकि एकदम paralysed हो गए थे, उनको पुनर्स्थापित करने के लिए चला गया, रेलवे, जिसमें एक तरह से infrastructure investment समाप्त हो चुका था, उसमें चला गया, तो इस आर्थिक योजना में क्या गलती है? ये भी तो जितने assets हैं, ये देश की जनता के हैं और आज की परिस्थिति में जब प्राइवेट इन्वेस्टमेंट दुनिया की मंदी के माहौल में धीमी है, तो जो सार्वजनिक public investment है, उसको बढ़ाने की आवश्यकता है। आज हम लोग जो ग्रोथ अचीव कर पा रहे हैं, इसके मूल में ये तीन कारण हैं - इसमें public investment है, Foreign Direct Investment है, जो बढ़ी है और थोड़ी urban demand बढ़ी है। हम

[Shri Arun Jaitley]

लोगों की जो मौजूदा आर्थिक नीतियाँ हैं, उनका एकमात्र उद्देश्य यह है कि ग्रामीण क्षेत्रों के अन्दर भी उसकी डिमांड बढ़े, रूरल इन्फ्रास्ट्रक्चर क्रिएट हो, किसान की जेब में किसी न किसी तरीके से या किसी न किसी कारण से हम लोग साधन डालें, इन्फ्रास्ट्रक्चर में डालें और अर्थव्यवस्था का जो प्रभाव बैंकों के ऊपर हुआ है, उन बैंकों की आर्थिक स्थिति भी सुधारने का प्रयास करें। स्टील सुधरेगा, हाईवेज़ सुधरेंगे। चीनी की मिलों में गन्ना किसानों का 21 हजार करोड़ देना था। आज सुधार आया, और वह 1800 करोड़ रुपए रह गया। तो धीरे-धीरे एक-एक करके सैक्टर्स को सुधारने का प्रयास करना, यह एक उसका प्रयास है। हम लोग एक प्रकार से करते चले जा रहे हैं। आपने कहा कि कीमतें बहुत बढ़ गईं। मैं आंकड़े भी बतला सकता हूं। आप तो double digit inflation छोड़कर गए थे और यहां तो पिछले 15-16 महीनों से Wholesale Price Index नेगेटिव में चल रहा है। हमारे सामने एक बड़ी चुनौती है कि जब होलसेल प्राइस इंडेक्स नेगेटिव में चला जाता है, Consumer Price Index थोड़ा पॉजिटिव में है, एकाध आइटम की कीमत अगर दुनिया में तेल की, मैटल की, कमोडिटीज की, सीमेंट की इनकी कीमतें कम हो गईं, दुनिया के बाजार में कमजोरी आ गई और एक दाल की कीमत बढ़ गई तो आपको दाल नजर आ रही है, बाकी 40 चीजें जिसकी कीमत पहले से कम हुई, वे आपके एजेंडा से बाहर हो गईं। आज आप globally integrated हो।

श्री गुलाम नबी आज़ाद: एक चीज की कीमत बतला सकते हैं जिसकी कम हुई हो।

†[قائد حزب اختلاف (جناب غلام نبی آزاد) : ایک چیز کی قیمت بتلا سکتے ہیں جس کو کم ہوئی ہے۔]

SHRI ARUN JAITLEY: In a globally integrated economy, global prices will impact on domestic economy and, therefore, there are a large number of items which impact your life. There could be some items, pulses, for example, जिसकी शॉर्टेज हमारे देश में भी है और पिछले वर्ष पूरी दुनिया में भी थी और जिसके ऊपर सरकार ने कार्यवाही करके उसके दाम कम करने का प्रयास किया। आप जब टॉलरेंस की बात करते हैं, आप कल्पना कीजिए, दिल्ली का चुनाव आया तो एकाएक समाचार आने लग गए कि एक विशेष मज़हब के धार्मिक स्थानों पर अटैक हो रहे हैं। अब गलत है, अगर हो रहे हैं तो। क्या यह राजनीतिक षडयंत्र था? जांच हुई, चुनाव में उसका भरपूर इस्तेमाल कर लिया। बाद में पता चला कि उसमें से एक-एक केस पुलिस ने resolve कर लिया। कहीं किसी ने शराब पीकर, बदमाश लड़कों ने बोतल मार दी थी, कहीं-कहीं थेफ्ट हुआ था और पूरे देश में ही नहीं, दुनिया में उसको, जैसे वहां राजनीतिक अत्याचार हो रहा है इस प्रकार की छवि देने लग पड़े। उसमें से एक भी मामला और जहां-जहां कोई लोग शरारत कर रहे थे, कोई राजनीतिक व्यक्ति भी था किसी राज्य में, तो एक केस ऐसा नहीं था तो unresolved था। पश्चिम बंगाल में हुआ, there was a case where a nun was assaulted, and then you had somebody from Bangladesh who was arrested in the process. It has happened in the State और उसको एक राजनीतिक कलर दे दिया। अब टोलरेंस पर अगर आपको डिबेट करनी है, मैं तो पूरा इतिहास पढ़ता

† Transliteration in Urdu Script.

हूं। किसी एक एजुकेशनल इंस्टीट्यूशन में एक चेयरमैन कौन होगा, हमने किसी कोर्स में, किसी नियुक्ति में, किसी अपोइंटमेंट में, किसी में हस्तक्षेप नहीं किया। यदि चेयरमैन कौन होगा, यह इनटोलरेंस की डिबेट है। This is the best example you can find. आपका तो मैं ट्रैक रिकॉर्ड पढ़ रहा था, पुस्तक भी मेरे पास है, एक वक्त था कि अगर युवक कांग्रेस के कार्यक्रम में कोई गायक गाना गाने नहीं आया तो उसको ऑल इंडिया रेडियो से डिबार कर दिया था। ...(व्यवधान)...

एक सम्मानित सदस्य: किशोर कुमार को किसने किया बैन?

चौधरी मुनव्वर सलीम (उत्तर प्रदेश): इसीलिए तो कहते हैं कि ये दोनों मौसेरे भाई।

†چودھری منوّر سلیم : اسی لئے تو کہتے ہیں کہ یہ دونوں موسیرے بھائی۔

श्री अरुण जेटली: आज कल बहुत केसेज का जिक्र आता है, मैं उसके तथ्य में नहीं जाऊंगा। आप कल्पना कीजिए, मैंने जून, 2013 में एक लेख लिखा था, जिसका title था, "Should the CBI be investigating the IB?" मैं उस केस के तथ्य में नहीं जाऊंगा, वह तो हर रोज टेलीविजन और अखबार में हम लोग पढ़ते हैं। आप राष्ट्रीय सुरक्षा के साथ क्या कर रहे थे? हमारे देश की सुरक्षा, इंटेलिजेंस एजेंसीज का एक दायित्व है कि कोई सीमा पार से आता है, उसकी इंटेलिजेंस रखना, उसके intercepts रखना और वह राज्य सरकारों को convey करना और आपने पूरी security agencies के खिलाफ सीबीआई जांच करेगी, चार्जशीट फाइल करेगी, तो आपको इस देश का security network बतलाएगा कि पाकिस्तान से जो intercepts आते थे, हम वह क्या कानूनी, गैर-कानूनी तरीके से intercept करते थे? वहां हमारे informer कौन थे? हम किस तरीके से लोगों को follow करते हैं? किस तरीके से राज्य सरकारों के साथ cordinate करते हैं? यह केस केवल एक affidavit बदलने का नहीं था। It was not a case of simple changing your affidavit. शिवराज पाटिल साहब गृह मंत्री थे, होम मिनिस्ट्री ने affidavit दिया, this was an LeT operative and our intelligence agencies were involved. You changed the affidavit. We don't know. When Headley statement came, which he had given to the FBI, the part which referred to LeT, you removed that page from the file. You changed the composition of the SIT on a couple of occasions. You colluded, and I am making a serious charge, जो लोग actual encounter में involved थे, 90 दिन तक चार्जशीट फाइल नहीं की ताकि उनकी बेल हो जाए और बाद में राजनीतिक नेताओं के खिलाफ गवाह बन जाए। यह प्रयास था। But in the process, you unbared the entire security apparatus of India because you wanted to fix some political leader. वह rule of law था, वह intolerance नहीं थी!

SHRI GHULAM NABI AZAD: Sir, I think this is not correct. जो मेट्रोपोलिटन जज की जजमेंट है, जो हाईकोर्ट की जजमेंट है, उसको हम बिल्कुल डिसमिस नहीं कर सकते हैं। उनकी जजमेंट के बारे में क्यों नहीं चर्चा होती है। Intelligence agencies are not sacrosanct. अगर एक एजेंसी गलत करे, अगर कोई individual गलत कर सकता है, Counter-intelligence इसीलिए होता है, इंटेलिजेंस के ऊपर इंटेलिजेंस होता है।

† Transliteration in Urdu Script.

[Shri Ghulam Nabi Azad]

†[قائد حزب اختلاف (جناب غلام نبی آزاد) : Sir, I think this is not correct. جو میٹرو پولیٹن جج کی ججمینٹ ہے، جو ہائی کورٹ کی ججمینٹ ہے، اس کو ہم بالکل ڈسمس نہیں کر سکتے ہیں۔ ان کی ججمینٹ کے بارے میں کیوں نہیں چرچا ہوتی ہے۔ Intelligence agencies are not sacrosanct. اگر ایک ایجنسی غلط کرے، or the agency, as such, نے اگر کوئی انڈویجول غلط کر سکتا ہے، تو ہم دیکھتے ہیں۔ کاؤنٹر انٹیلی-جینس اسی لئے ہوتا ہے، انٹیلی-جینس کے اوپر انٹیلی-جینس ہوتا ہے۔

SHRI ARUN JAITLEY: Sir, let me tell Azad Saheb, whether it is security agencies or the Armed Forces, in a country which is repeatedly the victim of terrorism, more particularly the cross-border terrorism, our agencies and forces have to struggle in order to keep pace with those who want to subvert India, and, therefore, कभी आप इसको dispassionately सोचिए। मैंने 2013 में अपने उस लेख में लिखा था कि Governments are not immortal. They change, and I hope once this Government changes, some day, an inquiry will be held on how this compromise with national security was taking place.

लेकिन उस वक्त आपको लगता था कि हमें कोई हटा नहीं सकता, इसलिए मैं उस केस की डिटेल में नहीं जाता। अब आपने फॉरेन पॉलिसी के संबंध में विषय उठाए। आप एक बार कल्पना कीजिए कि 26/11 के बाद क्या परिस्थिति थी? 26/11 के बाद आप वह सरकार थी, जिसने हरारे में Commonwealth Conference के बाद यह ज्वाइंट वक्तव्य दे दिया, even Pakistan is a victim of terror. शर्म-अल-शेख का समझौता कर लिया, जिसमें वाजपेयी जी का जनवरी, 2004 में समझौता था कि बातचीत तब होगी, when Pakistani land is not used for terrorist activities against India. 2004 के उस समझौते को रद्द करके शर्म-अल-शेख का संयुक्त बयान दे दिया, जिस पर सदन में चर्चा हुई कि आतंक रुके न रुके, बातचीत चलती रहनी चाहिए और अब आप कहते हैं कि this Government is undoing the good work we had done on Pakistan. Sir, we are compelling Pakistan for the first time to own up that an attack in India is taking place from their soil. It has never happened earlier.

श्री नरेश अग्रवाल (उत्तर प्रदेश): आप अमेरिका से कह रहे हैं न? ...(व्यवधान)...

श्री अरुण जेटली: मैं पाकिस्तान के बारे में कह रहा हूं। ...(व्यवधान)... अब मैं एक-दो छोटे विषयों की तरफ आता हूं। आपने कहा कि सरकार की जो सामाजिक सुरक्षा की योजना है, वह क्या है? पहला कदम था कि इस देश के लोग बैंकों के साथ जुड़ें। आपने कह दिया कि मध्य प्रदेश का एक लेख मैंने पढ़ा है। मैंने मध्य प्रदेश के उन्हीं जिलों के आंकड़े मंगवाए। आपने मध्य प्रदेश के "जन-धन योजना" का उदाहरण दिया। मैं डेसिमल छोड़ रहा हूं। प्रदेश में 153 लाख परिवार हैं, जिनमें से 104 बैंक

†Transliteration in Urdu Script.

अकाउंट्स से कवर्ड थे, 49 अब "जन-धन योजना" में कवर्ड हुए हैं। आपने भोपाल जिले के बारे में कहा। भोपाल जिले में 4 लाख 90 हजार परिवार हैं, जिनमें से 3 लाख 75 हजार कवर्ड थे और 1 लाख 15 हजार "जन-धन योजना" में कवर्ड हुए। बैतूल में 3 लाख 26 हजार परिवार हैं, जिनमें से 2 लाख 68 हजार कवर्ड थे, बकाया 58 हजार अब कवर्ड हुए हैं। आंकड़े बिल्कुल स्पष्ट हैं। अब डीबीटी के माध्यम से उन खातों के अंदर पैसा जाए, उसके बाद देश में अधिक से अधिक परिवारों का बीमा हो, चाहे वह जीवन का हो या एक्सिडेंट का हो। आपने उस दिन भी कहा और आज येचुरी जी ने भी कहा कि why should the Government rely on Money Bill? If a Bill is a Money Bill, then, it will be a Money Bill, it will follow the procedure of Money Bill. If it is not a Money Bill, then, it will follow the procedure of a normal Bill. What is so unusual? The Article 110 of the Constitution of India provides for a Money Bill. So any Bill, which imposes taxation, and, that is the core issue in that Bill, will be a Money Bill. Any Bill, which only deals with the expenditure from the Consolidated Fund of India, will be a Money Bill, and, it is for the Speaker to certify it. Oh, if there is a Money Bill, it is a threat to democracy! I think, Indian democracy is not so fragile that every day we will see that every decision of the Government becomes a threat as far as democracy is concerned. All I am urging is that this is a time where we do not need an obstructive environment in the country and, therefore, all of us, including my own friends, have to work together on some issues, particularly, which relate to fighting poverty, economic growth of the country, maintaining the unity and integrity, as he says. On some of these basic issues, I think, our approach will have to be to work together, and, with regard to differences on how we can grow faster, these are differences the Government and the Opposition can always live with, and, these are differences which are highly desirable, and, I think, Sir, this is the spirit in which this Government wants to function. With these few words, I support and commend to this House that the Presidential Address be accepted after the Prime Minister replies to it. Thank you.

MR. DEPUTY CHAIRMAN: Thank you, hon. Finance Minister. Now, the discussion on the Motion of Thanks is over. The reply will be there tomorrow by the hon. Prime Minister.

SHRI D. RAJA: At what time, Sir? ...*(Interruptions)*...

SHRI MUKHTAR ABBAS NAQVI: Sir, after lunch. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: We hope it to be at 2.00 P.M. ...*(Interruptions)*...